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Friday, 17 March, 1967  
Phalgun 26, 1888 (Saka)

# LOK SABHA DEBATES

(First Session)



(Vol. I contains Nos. 1 to 10)

LOK SABHA SECRETARIAT  
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## LOK SABHA DEBATES

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### LOK SABHA

Friday, March 17, 1967/Phalguna 26,  
1888 (Saka)

The Lok Sabha met at Eleven of the  
Clock.

[THE SPEAKER pro tem (Dr. Govind Das) in the Chair]

#### MEMBERS SWORN

प्रधान महोदय : सचिव उन सदस्यों के  
नाम पुकारें, जिन्होंने अभी तक शपथ नहीं  
ली है अथवा प्रतिज्ञान नहीं किया है।

Shri N. Sreekantan Nair (Quilon): It may be translated in English also. The practice is that when the Chair makes an observation, it should be translated in English also.

Mr. Speaker: I think Members are aware that there is an arrangement here for simultaneous translation from Hindi to English and from English to Hindi. Does the hon. Member want that I should speak in English also?

Shri N. Sreekantan Nair: The Chair is expected to maintain the practice and the decorum as it used to do in the past.

Mr. Speaker: Does he want me to speak in English too?

Shri N. Sreekantan Nair: Yes.

Mr. Speaker: Secretary may call out the names of Members who have not yet made and subscribed the oath or affirmation.

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Shri Kotha Raghuramaiah (Guntur)

Shri Lakhan Lal Kapoor (Kishanganj).

Shri Virendrakumar Jivanlal Shah (Junagadh).

Shri P. K. Vasudevan Nair (Peer-made)

Shri V. Sambasivam (Nagapattinam).

Shri Srinivas Mishra (Cuttack).

Shri Bhola Nath (Alwar).

Shri Ashoke Kumar Sen (Calcutta North-West).

Shri M. L. Sondhi (New Delhi)

Shri Frank Anthony (Nominated—Anglo-Indians).

11.09 hrs.

#### ELECTION OF SPEAKER

प्रधान महोदय : श. राम सुभग सिंह  
अब अपना प्रस्ताव प्रारूप करे, जो उनके  
नाम में है।

Dr. Ram Subhag Singh may now move the motion which stands in his name.

श्री रम सुभग (सुरेन्द्र) : प्रधान महोदय,  
मेरा अवस्था का प्रस्ताव है (Interruptions).  
बौद्धी सोक सभा का प्रारम्भ अवस्था के  
प्रस्ताव के बिना नहीं होगा।

प्रधान महोदय मेरी राय में संसदीय  
प्रणाली के सिद्धान्तों को महेन्द्रर रखते हुए  
श. राम सुभग सिंह यह प्रस्ताव सदन

## [बी मधु लिम्बे]

के सम्मेन नहीं रख सकते हैं और उन को नहीं रखना चाहिये। आप के भारत में कुछ परम्पराओं की ओर ध्यान दिलाना चाहता है। मैंने पिछली तीन लोक सभा की शार्यवाहियों को देखा और पहली लोक सभा में दो नाम अध्यक्ष पद के लिए नेतृ हो गए थे। एक माधवकर जी का नाम था और दूसरा श्री शक्त नाथ मोरे का था। उस बढ़त भी मैंने देखा कि माधवकर जी का प्रभाव प्रधान मंत्री ने रखा था और उस की ताईद सत्यनारायण भिंग्हा ने की थी। (उद्धान) मेरे पास किसाब है। तो अब मैं आप का ध्यान में पार्लियामेंट प्रेसिट : री प्रारं दिलाना चाहता है। पृष्ठ 28। आप देख लीजिये। किसाब मरवा नीजिए। अध्यक्ष महोदय, मैं पढ़ रहा हूँ मेरे पालिया-मेंट्री प्रेसिटम् । 7वीं एडीशन पे

"Election of a Speaker by the Commons: It is customary for the Mover and Seconder to be unofficial members. In 1789, Mr Pitt was desirous of proposing Mr Addington himself. But Mr. Hatt-sell on being consulted said 'I think that the choice of the Speaker should not be on the motion of the Minister. Indeed, an vicious use might be made of it to represent you as the friend of the Minister rather than the choice of the House.' Mr Pitt acknowledged the force of this objection."

तो इन्हें मेरा निवेदन है कि ममत कार्य मंत्री इस प्रस्ताव को न रखे। इनेक्षा संसदीय प्रणालियों की बात की जाती है और हमारे ऊपर बराबर आगेप नगाया जाता है कि मैं और मेरे साथी संसदीय प्रणालियों को खस्त कर रहे हैं, उस का करारा जवाब मतदाताओं ने तो दिया है, उस के बारे में तो मैं कुछ कहना नहीं चाहता हूँ। (अवकाश) अब आप को जरा सुनने की आदत ताली चाहिए। अब वह राजसी बहुमत आप का नहीं रह गया

है। देश में बहुमत हम लोगों का है। यह केवल एक तुरंटना है कि यहाँ पर आप लोगों का बहुमत हो जाए।

तो अध्यक्ष महोदय, संसदीय प्रणालियों को कौन भग कर रहा है? इस लोक सभा के सद के पहले मैंने प्रधान मंत्री को एक चिट्ठी लिखी थी और अध्यक्ष महोदय वे पद की जितनी कदर मैं करता हूँ, जितनी इन्ड्रत मैं करना चाहता है शायद ही कायेस पार्टी का कोई महस्य भाहता है, उमलिए अध्यक्ष महोदय, मैंने प्रधान मंत्री से प्राप्तना की थी कि अध्यक्ष पद के लिए आप बिस व्यक्ति का नाम देनी है उस में मुझस। मतलब नहीं है। आप बात चीत करना चाहती है विरोधी दलों से तो करिए लेकिन बात चीत का नाटक मत करिए। मुझे ख्वेद है कि बातचीत का नाटक किया गया तिं मर्वेसमनि में अध्यक्ष बनाया जायगा और फिर बाद में क्या हुआ? कायेस पार्टी के अन्दर विभिन्न गुटों से जो काशकाश है उसी के प्रभाव में आकर। (अवकाश)

The Minister of Works, Housing and Supply (Shri Jagannath Rao): This is not a point of order (Interruptions)

Shri S M Banerjee (Kanpur): Let them hold their souls in patience (Interruptions).

Shri Krishna Kumar Chatterjee (Howrah): On a point of order Can he deliver a speech on this occasion?

अध्यक्ष महोदय शात होइए।

बी मधु लिम्बे प्लाइट आफ आडेर जल रहा है तो उस पर प्लाइट आफ आडेर कैमे हो गकता है?

अध्यक्ष महोदय शात होइए।

बी मधु लिम्बे अब यह चीज नहीं जलने वाली है। आप जांति से

सुम सिया करी और हमारी जो दलील हैं अपर आप लोगों में बुद्धि और हिम्मत है और उन का जवाब दीजिये । हल्ला करने से काम नहीं बनता है... (अवकाश)

अध्यक्ष महोदय । जात गहिए । आप लोगों को बोलता होगा तो मैं आप को इजाजत दूंगा बोलने की । उनको बोलने दीजिए ।

श्री अद्वितीय । अध्यक्ष महोदय, मैं ने पांच मुश्ताव प्रधान मंत्री के सामने रखे और मैं ने यह कहा था कि तुम्हें अवकाश नहीं दिया जाएगा, जाहे वह जिम किसी दल का हो, जो अध्यक्ष बनने पर अपने दल से इस्तीफा दे और कहे कि मैं इस मदन के हराक सदस्य के अधिकारों की रक्षा करूंगा, मैं किसी भी दल का अदादी नहीं हूं मैं पूरे सदन का हूं । और दूसरी बात मैंने यह कही थी कि अगर वह दोबारा चुनाव लड़ना चाहे तो पांचवां चुनाव तो हम सभी विरोधी दल के भोग उन के खिलाफ कोई उम्मीदवार न चाहा करेंगे अगर वह निर्दलीय उम्मीदवार के नामे लड़ें तो । तीसरी बात मैं ने यह कही थी कि अध्यक्ष के पद का आप नीलाम भन कीजिए । भूतपूर्व अध्यक्ष श्री अमन्त स्वनम आव्यागर को आप ने राज्यपाल बनाया तो वह वजह है कि हमारे सरदार हुकम सिंह माहब ने क्या प्रपराध किया है, उन को भी बनाते सेकिन अच्छी बात यह होनी कि आप अनन्त जगत्तम आव्यागर को भी हटाएं और आइन्हा से यह कानून बनाइए कि चूंकि अध्यक्ष का पद सब से ऊंचा पद है । वह जनता के जो प्रतिनिधि हैं उन का भी मध्यापत्रि है । इसलिए जो एक दफा अध्यक्ष बनता है उस को अपने दल के मानतहत रखने के लिए वह रिक्विएट न दी जाय उस को उपराष्ट्रपति बनाते भी या राज्यपाल बनाते भी । जैसी बात यह कि बरंबान विदावों में हित्ता न लें । पांचवां जात मैं ने वह कही थी कि उस को आप पैकड़ दीजिए ताकि

वह दृश्यम मेरे रहे और किसी का गुनाम न बने । . . (अवकाश) । एक दृश्यमेरे ज्यादा, नहीं, वह नां हमारा मिद्दाल्म है ही ।

तो इस तरह के मुश्ताव प्रधान मंत्री के रामने मैं ने दिया । लेकिन क्या नलीजा हुआ ? विरोधी दलों के साथ नलाह मशावरा करने का नाटक किया गया और अन्दरूनी अगड़ी नी वजह से प्रधान मंत्री ने मंजीव रेडी का नाम एनाउन्स कर दिया लेकिन कम में कम इन्होंने नो निहाज किया जाता कि मंत्री के द्वारा नाम नहीं रखा जाता । अभी जो मैं ने भेज पार्लियां-मंटी फ्रेंचिटम दो पढ़ा उस का बया अर्थ है ? यही न कि मंजीव रेडी साहब गम मुभग सिंह के मित्र है । . . . (अवकाश) नो मदन को करने दीजिए । इसलिए मेहरबानी कर के राम मुभग मिह और कृष्ण चन्द्र पत जो मंत्री बन जुके हैं वह यह प्रस्ताव ट्रैमिज न रखें । क्या कांग्रेस पार्टी में कोई ऐर सरकारी मदस्य नहीं मिल रहा है मंजीव रेडी का नाम रखने के लिए ? क्या अपने दल में वह उन्ने अप्रिय है कि मंत्रिमंडल के मदस्यों के अलावा उन का नाम रखने के लिए और उन का समर्थन करने के लिए और कोई अविस्तर नहीं मिल रहा है ? यह मेरा अवस्था का प्रभन है । इसलिए मैं आप के आपने कहना चाहता हूं कि वह रख नहीं सकते हैं, रखना नहीं चाहिए अगर प्रणालियों के बारे में, जिसकी कि बकवास बहुत करते हैं यह मंत्री लोग अगर थोड़ा भी लिहाज उस का करना चाहते हैं तो आप अपने नाम पर जो प्रस्ताव है उसे बांस लीजिए ।

संतदीप कर्म सत्य: संचार अंगी (डा० राम सुभग सिंह) : श्रीमन, जो बातें कही गई हैं, यदि हम रूप साफ और्तीजर ऐड कान्डेक्ट आफ विजेन्स इन लोक सभा

## [राम सुभग सिंह]

के बैटर 3 पर ध्यान दें और लियम 7 (2) को देखें तो उस के अनुसार बात समझ में आ जाएगी है, इन्होंने जो बकवास की बात कही है, उससे साधित हो जायगा कि हमारी ओर से बकवास होती है या किसकी ओर से होती है।

"At any time before noon on the day preceding the date so fixed, any member may give notice in writing, addressed to the Secretary, of a motion that another member be chosen as the Speaker of the House . . ."

मुझे पता नहीं है कि हमारे मिल मधु लिमये की इतनी इन सारी बातों से सम्पर्क रखते हैं, इस को निगाह में रखते हुए मिल 7 और दूसरी बातों की ओर चले गए और इनलिए मैं आप के आदेश के अनुसार यह प्रस्ताव पेश कर रहा हूँ ।

श्री मधु लिमये आप क्या कह रहे हैं ? उनको अभी निर्णय देना है। आप अध्यक्ष भी न ने लग गए ?

अध्यक्ष अहोदय मुझसे इस बात की व्यवस्था चाही गई है कि डाक्टर राम सुभग लिह इस प्रकार का प्रस्ताव यड़ा रख सकते हैं या नहीं ? जो रुल नव्वर 7 है उस में स्पष्ट कहा गया है कि कोई भी सदस्य इस तरह का प्रस्ताव रख सकता है। किसी के मिनिस्टर होने का यह प्रयत्न नहीं है कि सरकार चली गई। यदि वह सदस्य है तो चाहे वह मिनिस्टर हों या वह मिनिस्टर न हों वह अपना इस प्रकार का प्रस्ताव उपस्थित कर सकते हैं। यह मेरी व्यवस्था है।

श्री मधु लिमये : अध्यक्ष अहोदय, एक बात है कि सरदार हुकम सिंह साहब का यह निर्णय है कि सदस्यों में मंत्रियों का कुमार नहीं है। यह उन्होंने कहा है

यहाँ पर। दो तीव्र बार वह असली हम ने उठाया था और हुकम सिंह साहब ने कहा था कि सदस्यों में मंत्रियों का कुमार नहीं है। वेरा नहीं है यह निर्णय।

अध्यक्ष अहोदय : मैं ने इस संवेदन में अपनी स्पष्ट व्यवस्था दे दी है कि लियम 7 के अनुसार राम सुभग सिंह जी इस प्रकार का प्रस्ताव आप के सामने उपस्थित कर सकते हैं।

राम सुभग सिंह अध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि श्री नीलम संजीव रेड्डी को, जो इस सभा के सदस्य है, इस सभा का अध्यक्ष चुना जाय।

I move

"That Shri N Sanjiva Reddy, a Member of this House, be chosen as the Speaker of this House"

विल विभालय में राज्य मंत्री (श्री हुकम सिंह पट्ट) श्रीमन् मैं इस प्रस्ताव का अनुनादन करता हूँ।

I second the motion

अध्यक्ष अहोदय प्रस्ताव उपस्थित हुआ कि श्री नीलम संजीव रेड्डी को, जो इस सभा के सदस्य है, इस सभा का अध्यक्ष चुना जाय।

Motion moved:

"That Shri N Sanjiva Reddy, a Member of this House, be chosen as the Speaker of this House".

Shri N. Dandekar (Jamnagar): Sir, I move:

"That Shri Tenneti Visweswaran, a Member of this House, be chosen as the Speaker of this House."

Shri Surendranath Dwivedi (Kandrapara): Sir, I second the motion.

**अध्यक्ष भाषोदय :** प्रस्ताव उपस्थित हुआ कि श्री तेलेटि विश्वनाथन् को जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय।

श्री भाषु लिलवे : प्रस्ताव उपस्थित हो गया कि श्री तेलेटि विश्वनाथन् के सदस्य हैं, जूँकि यह प्रस्ताव यहाँ पर रख दिये गये हैं। इस लिये यह शेष प्रस्तावों को यहाँ पर रखने की आवश्यकता नहीं है।

**श्री भाषु लिलवे :** नियम के अनुसार बलिये, सब के प्रस्ताव सामने आ जायेंगे।

**अध्यक्ष भाषोदय :** सब को रखूँ अच्छी बात है।

**Shri S. A. Dange (Bombay, Central South):** Sir, I move:

"That Shri Tenneti Viswana-than, a Member of this House, be chosen as the Speaker of this House."

**Shri Indulal Yajnik (Ahmedabad):** Sir, I second the motion.

**अध्यक्ष भाषोदय :** प्रस्ताव उपस्थित हुआ कि श्री तेलेटि विश्वनाथन् को, जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय।

**Shri P. Ramamoorthy (Sivakashi):** Sir, I move:

"That Shri Tenneti Viswana-than, a Member of this House, be chosen as the Speaker of this House."

**Shri Tridib Kumar Chaudhuri (Ber-hampore):** Sir, I second the motion.

**अध्यक्ष भाषोदय :** प्रस्ताव उपस्थित हुआ कि श्री तेलेटि विश्वनाथन् को इस सभा का अध्यक्ष चुना जाय।

**श्री भाषु लिलवे :** मैं प्रस्ताव करता हूँ कि श्री तेलेटि विश्वनाथन् को, जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय।

**Shri A. K. Gopalai (Kasargod):** I second the motion.

**अध्यक्ष भाषोदय :** प्रस्ताव उपस्थित हुआ कि श्री विश्वनाथन को, जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय।

**श्री बलराम शिहारी बालसेनी (बलराम पुर) :** महोदय, मैं प्रस्ताव पेश करता हूँ कि श्री तेलेटि विश्वनाथन् को, जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय।

**श्री बलराम शिहोक (दक्षिणी दिल्ली) :** मैं प्रस्ताव का समर्थन करता हूँ।

**अध्यक्ष भाषोदय :** प्रस्ताव उपस्थित हुआ कि श्री विश्वनाथन को जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय। श्री भानु प्रकाश सिंह। उपस्थित नहीं हैं, इसलिए उन का प्रस्ताव उपस्थित नहीं हुआ।

**Shri E. Umanath (Pudukkottai):** Perhaps he is kept in the Congress' detention camp.

**Shri K. Ananda Nambiar (Tiruchira-ppalli):** He is missing,? Sir.

**अध्यक्ष भाषोदय :** यह आपके सामने दो नाम हैं एक श्री एन० संजीव रेडी का और दूसरा श्री तेलेटि विश्वनाथन् का। पहला प्रस्ताव श्री रेडी का सामने है, इस लिये मैं आपके सामने उस प्रस्ताव को उपस्थित करता हूँ, जो उन के पक्ष में हो...।

**श्री भाषु लिलवे :** अध्यक्ष भाषोदय, मतदान से पहले दोनों दूसरी अंदरस्था सम्बन्धी बात सुनिये।

## [बी सदस्यियम्]

भाष्यक यहोदय, दस बजे के पहले भैंसे दो प्रस्तावों की सूचना (प्रांत सूचना) आपके कार्यालय वो दी है। मेरा प्रस्ताव नियम सं 388 और 184 के मानहत है, जो कि इस प्रकार है—

"Any member may, with the consent of the Speaker, move that any rule may be suspended in its application to a particular motion before the House and if the motion is carried the rule in question shall be suspended for the time being"

नियम संख्या 184 इस तरह है।

"Save in so far as otherwise provided in the Constitution or in these rules, no discussion of a matter of general public interest shall take place except on a motion made with the consent of the Speaker."

मेरा प्रस्ताव है कि ये निम्न नियम स्थगित किये जाय, ये भाष्यक के चुनाव के सम्बन्ध में हैं, मैं चाहता हूँ कि नियम सं 7 के उपनियम 3 और 4 को स्थगित किया जाय। ये उपनियम इस प्रकार हैं—

"(3) A member in whose name a motion stands on the list of business may, when called, move the motion or withdraw the motion, and shall confine himself to a mere statement to that effect"

"(4) The motions which have been moved and duly seconded shall be put one by one in the order in which they have been moved, and decided, if necessary, by division"

मैंने दो प्रस्तावों का नोटिस दिया है। अगर पहला नामन्वार हो जायगा तो दूसरे का सवाल नहीं आयेगा, परन्तु यदि पहला प्रस्ताव सदन मन्त्र करता है तो दूसरा प्रस्ताव सामने आयेगा। ये दोनों प्रस्ताव इस प्रकार हैं—

"यह सभा नियम करती है कि सोक-सभा के नवे भाष्यक के निवाचन सम्बन्धी प्रस्तावों पर नियम सं 7 (4) को निलम्बित किया जाय।"

यानी यह जो डिवीजन के द्वारा मतदान करने वाले हैं, इस संघी नियम को स्थगित रखा जाय। यह पास होने पर वेरा नियम सं 184 के मानहत दूसरा प्रस्ताव आयेगा, जो इस प्रकार है—

"यह सभा नियम करती है कि सोक-सभा के भाष्यक का चुनाव गृह न मतदान के द्वारा किया जाय।"

मैंने यह प्रस्ताव रखा है, इस पर अब बहस होने दीजिये। नियम निलम्बित करने सम्बन्धी प्रस्ताव पेश करने का अधिकार केवल भवियों को ही नहीं मिलता चाहिये। हम को भी प्रस्ताव रखने की इजाजत दीजिये। पिछली बार परिसक्रमाकाउन्ट्स कमेटी के सम्बन्ध में भी मत्य नारायण सिंह को यह अधिकार मिला था, फिर इस बार हम को क्यों नहीं मिलेंसकता।

डा. राम जलोहर शोहिंदा (कलोज) भाष्यक महोदय, फैसला देने के पहले आप और लोगों को भी सुन लीजिये। मुझे भी इजाजत दीजिये, मैं भी कुछ कहना चाहता हूँ। सब से पहले मूँझे आपका ध्यान इस ओर चीखना है—

मैं हमने की कोलिश कर रहा हूँ लेकिन वह कोलिश ज्यादा देर नहीं बल पायेगी। यह बूढ़ा एक व्यवस्था का प्रयत्न है तो व्यवस्था के प्रयत्न पर व्यवस्था कैसे हो सकती है। (व्यवस्था)

श्री राम सेवक यादव (बागड़ी): भाष्यक महोदय, यह उधर के लोग काबूदे, कालूदे ने जानते नहीं हैं व्यवस्था में इस तरह मेरों कर रहे हैं।

भाष्यक महोदय, मालवीय सदस्य आयित हैं। मैंने डा. राम जलोहर शोहिंदा

को बुलाया है इसलिए उन्हें बोलने दिया जाय ।  
अमीर भालनीय सदस्य शान्त रहे ।

डा० राम लालौहर लोहिया अध्यक्ष महोदय, भारत के मविधान में राष्ट्रपति जी और इस लोकसभा के अध्यक्ष महोदय को विशेष स्थान दिया गया है। उन वे बुलने के बारे में और उन को निकालन के बारे में दोनों बैलिए एक विशेष नियम बनाया गया है। अब जैसे लोकसभा के अध्यक्ष का माधारण तौर से नहीं हटाया जा सकता, केवल एक बोट के आधिकार्य से अध्यक्ष को नहीं हटाया जा सकता। उम में विशेष प्रणाली है। मुझे इस सभय उस विशेष प्रणाली की ठीक ठीक याद नहीं आ रही है, दो निहाई ही या दो तिहाई में कम हो, तो यह कुछ नियम है। उम अवधारन में लोकसभा का अध्यक्ष एक विशेष अधिकार का स्थान रखना है और इसलिए उम का चुनाव ऐसे ही तरीकों से होना चाहिए कि जिस से भारत की जनता इस लोकसभा और सब को तस्वीर हो और लोग समझें कि उन्होंने अपने अन्त करण और आत्मा की आवाज के अनुसार बोट दिया है। अन्त करण और आत्मा के अनुसार बोट देना खुले दृग से कभी सम्भव हो नहीं सकता है। बड़े बड़े जो अमरीका और यरोप के जनताएँ हैं वहा पर भी अगर खुला बोट छोड़ दिया जाता है तो कई तरह के प्रलोभन, कई तरह के अत्याचार, दबाव और चाप इत्यादि चीजें आ जाया करनी हैं। भारत में जहा जनताव की अभी अनुभाव हुई है जहा प्रलोभन, चाप और दबाव को राज्य करने का एक निष्प्रिय और ज़रूरी अग समझा जाता है वहा पर अध्यक्ष का चुनाव कभी भी खुले बोट में नहीं होना चाहिए व्यक्तिके अगर आप ऐसा करने तो यहा न जाने किसने मदम्ब अपने अन्त करण और आत्मा को दबा करके बोट ढालेंगे आमी अपने दल की आत्मा के अनुसार (अवधारन)

कुछ भालनीय सदस्य. नो, नो ।

डा० राम लालौहर ज० लोहिया अध्यक्ष बयान कर रहा हूँ इसलिए मेरा आप में निवेदन है कि उन सदस्यों को आप इस का भौका दीजिये कि वे गुप्त मनदान करके जो उन अन्दर की आवाज है उस के अनुसार वह बोट ने और जो अध्यक्ष चुना जाय उस वा मचमुच हम लोकसभा का बहुमत प्राप्त हो तभी आ कर वे यहां का काम अच्छी तरह में बन सकेंगे ।

अध्यक्ष महोदय स्वतन्त्रा में पूर्व आग उम के बाद में जिम प्रकार अध्यक्ष के चुनाव होत रहे हैं उन्हें मैं देखता रहा हूँ। मदा प्रत्यक्ष मनदान हुआ है, गुप्त मनदान नहीं हुआ। ऐसी हालत में मैं श्री मधु लिमये के प्रस्ताव को यहां पर उपस्थित करने की अनुमति नहीं देना ।

श्री मधु लिमये इसीलिए नो नियम को अन्यगित करने की मार्ग की गई है।

Shri S. M. Banerjee: Sir, may I invite your kind attention to rule 388 which reads thus

"Any member may, with the consent of the Speaker, move that any rule may be suspended in its application to a particular motion before the House and if the motion is carried the rule in question shall be suspended for the time being"

His first motion was that the particular rule may be suspended under rule 388, for which he has already given notice at 10 o'clock in the morning and which is admissible under the rules

अध्यक्ष महोदय माननीय सदस्य वही बात दुहरा रहे हैं जिसके विषय में मैं आपको कह चुका हूँ। इस सबन्ध में नियम में स्पष्ट लिखा हुआ है

"Any member may, with the consent of the Speaker "

## अध्यक्ष भाषोदय]

वह स्पष्ट कहा गया है इसलिए मैं थी मधु लिम्बे के प्रस्ताव को प्रस्तुत करने की अनुमति नहीं दे रहा हूँ।

Shri Surendranath Dwivedy: Sir, whatever might be your ruling, the motion was something different. The motion was for suspension of the rule. You have not put that to the vote of the House. The motion does not say whether the voting should be open or secret. Whatever might be the precedent, it is advisable to have secret voting at this stage. But the present motion is for suspension of the particular rule and you have to put it to the vote of the House.

अध्यक्ष भाषोदय: जहा तक नियम के सम्बन्धन का मामला है वहा तक स्पष्ट कहा गया है रुल 388 में यह दिया हुआ है।

"Any member may, with the consent of the Speaker, move that any rule may be suspended in its application to a particular motion before the House and if the motion is carried the rule in question shall be suspended for the time being."

इस में स्पष्ट कहा गया है कि रुल के सम्बन्धन के सम्बन्ध में मेरी अनुज्ञा की आवश्यकता है। इसलिए मैं ने यह कह दिया कि यह यह जो कहा गया है—ऐसी भैम्बर में विद दी कंसेंट आक दी स्पीकर—तो मैं इस प्रस्ताव को यहां पर लाने के लिए अनुमति नहीं देता।

भी मधु लिम्बे: क्यों नहीं दे रहे हैं? यह अच्छा आप प्रारम्भ कर रहे हैं कि मंदी जी जब चाहें तब नियम स्थगित करवाये और परियोग कोई वेर सरकारी अधिकार विवेकी सदस्य कहेंगा तो नहीं। क्या आपकी लोकसभा इसी आकार पर चलने वाली है। मैं आप से यह आजना चाहता हूँ?

Shri Randhir Singh (Rohtak) Sir, contempt of the House is being committed by the hon. Member. (अवधारणा)

अध्यक्ष भाषोदय: मैं यो भुक्त कर रहा हूँ वह नियम के अनुसार कर रहा हूँ। जैसा मैं ने आपकी कहा थी मधु लिम्बे को प्रस्ताव उपस्थित करने की, जो कि सम्बन्धन आक रुल के सम्बन्ध में है, मैं उसकी अनुमति नहीं दे रहा हूँ और बिना भेरी अनुमति के इस प्रकार का कोई प्रस्ताव यहां पर उपस्थित नहीं किया जा सकता।

भी मधु लिम्बन भास्तवी (विक्रमर्थ्य): क्यों नहीं दे रहे हैं? आपसे प्रस्ताव बताया गया और वह प्रस्ताव पेश हुआ है। अब उस पर आपको मतदान लेना है यह बात दूसरी है कि वह अंजूर होता है कि नहीं। लेकिन आपने उसकी इजाजत दी है पेश करने के लिए तभी वह पेश हुआ है।

अध्यक्ष भाषोदय: मैं ने बिल्कुल इजाजत नहीं दी है पेश करने की। मैं ने सिर्फ उनसे यह कहा कि वह अपनी बात कह मकते हैं रुल 184 के मुताबिक। लेकिन मैं ने यह बिल्कुल साफ कह दिया कि मैं उनको उस प्रस्ताव को उपस्थित करने की अनुमति नहीं दे रहा हूँ और बिना भेरी अनुमति के वह प्रस्ताव उपस्थित नहीं किया जा सकता।

भी मधु लिम्ब: ए दिन के लिए आप अध्यक्ष बने हैं किर भी भनमानी कर रहे हैं।

अध्यक्ष भाषोदय: मैं ने आपसे कहा कि मैं कोई व्यवस्था नहीं दे रहा हूँ। मैं कोई रूलिंग नहीं दे रहा हूँ बल्कि जो अधिकार मुझे है कि मैं उस प्रस्ताव को पेश करने की अनुमति दू या नहीं उस अधिकार का उपयोग कर मैं आपसे यह कह रहा हूँ कि मैं उस प्रस्ताव को पेश करने की अनुमति नहीं दे रहा। (अवधारणा)

मैं अब पहला प्रस्ताव सभा के मतदान के लिए रखता हूँ। प्रथम यह है:—

"कि श्री एम. लंबीव रेडी को, जो इस सभा के सदस्य है, इक

सभा का ग्रन्थालय चुना जाये ।"

जो पक्ष में हो वे "हाँ" कहेंगे ; जो विरुद्ध हो वे "ना" कहेंगे । (अध्यकार)

**Shri Surendranath Dwivedy:** Sir, before you put it to the vote of the House I wish to make an appeal to you. We have heard your ruling. It is all right, it has been done on a previous occasion and you have gone by precedent. But there is no harm if we create a few precedent. The Speaker occupies a position, as you will realise, where he is the custodian of the House. Now a party-man is sought to be made the Speaker. If open voting is done, it will be known to all persons who have voted against the particular candidate and when he becomes the Speaker he may—I hope he will not—be prejudiced against those particular Members. So it is very much necessary to have the healthy convention to give the Members an opportunity to cast their votes in secret. I do not think there will be any harm if we do that. Therefore, I would appeal to you, and I would also request the Congress Party, to accept this suggestion and let us have secret voting on this occasion.

**Shri A. K. Gopalan:** This is a very bad beginning. I would request you not to begin like this. They have got the majority and they can reject any motion. We do not mind it. But, let them not behave like this. It has to be put to the vote. Otherwise, this will be a very bad beginning. On the very first day we should not begin like this. So, I would request you to see that the motion is put to the vote. If the motion is rejected by a majority of the members we will agree to that rejection. But if the motion is not even put to the vote, it is not a very good beginning for this Parliament.

**श्री अटल बिहारी वाजपेयी :** (बलराम-पूर्ण) : अध्यक्ष महोदय, विषयमें के अनुसार आपको इस बात का अधिकार प्राप्त है कि

आप श्री मधु लिम्बे को नियमों में संशोधन करने सम्बन्धी प्रस्ताव पेश करने की इजाजत दें अथवा नहीं । यह अधिकार आपको प्राप्त है, और इस अधिकार का आपने उपयोग भी किया है । इसके लिये आपने पुरानी परम्पराओं का हवाला दिया है । मैं भी चाहता हूँ कि इस सदन में परम्परायें बचे, स्वस्य परम्परायें डाली जाये । लेकिन मैं बड़े कष्ट के साथ आपसे निवेदन करना चाहूँगा कि जिस तरह से ग्रन्थालय पद के लिए एक नाम आया है, और जिस तरप से दूसरा नाम आया है कांग्रेस दल की ओर से, उससे स्वस्य परम्परा डालने के लिए कांग्रेस दल उत्सुक है इस का सबूत नहीं मिलता ।

**अध्यक्ष महोदय :** उन का नाम यहा पर उपस्थित नहीं किया गया । उन के प्रस्तावक नहीं थे, इसलिये नाम पर आपत्ति नहीं की जा सकती ।

**श्री अटल बिहारी वाजपेयी :** मैं आपत्ति नहीं कर रहा हूँ । लेकिन इस बात से कोई इनकार नहीं कर सकता कि इस आंडर पेपर पर दो कांग्रेसजनों के नाम लिखे हुए हैं ।

**अध्यक्ष महोदय :** किसी कागज पर दस नाम लिखे जा सकते हैं, मुझसे इसमें कोई भतलब नहीं है । प्रस्ताव को उपस्थित करने के लिए जो प्रस्तावक थे मैं ने उन को बुलाया, लेकिन वे उपस्थित नहीं थे, इसलिए एक ही नाम श्री सर्वन रेही का रखा गया ।

**श्री अटल बिहारी वाजपेयी :** इसीलिये इस मांग में बल पैदा हो गया है कि आप मतदान गुप्त रीति से करायें । यह कोई अनुचित मार्ग नहीं है, और अगर कांग्रेस दल को अपने दल के किसी व्यक्ति पर कोई सन्देह नहीं है तो वह गुप्त मतदान के लिये तैयार क्यों नहीं है ।

**Shri Randhir Singh:** How can you allow this discussion when voting is going on?

एक बारावीक चालस्थ . क्या उचित है कि बीच में व्यवस्था का प्रश्न उठाया जाये ?

**Shri Krishna Kumar Chatterjee:** Sir, I rise on a point of order. Can the ruling of the Chair be discussed like this? When a ruling has been given by the Chair, can it be discussed? That is my point and I want your ruling on my point of order.

**श्री अगिंभई जे. पटेल** (दमोह) . मध्यापति की व्यवस्था के बाद यदि विग्रही पार्टीया यह प्रश्न दप बार उठाती है तो आप कब तक इसकी इजाजत देंगे, यह मैं पूछना चाहता हूँ । एक बार माननीय अध्यक्ष की व्यवस्था हो चुकी है, उस बारे में निर्णय हो चुका और निर्णय होने के बाद आपने सुनामा कर दिया । उसके बाद आप कितना ममत इसके लिये देंगे और कितनी बार इजाजत देंगे ।

**श्री अब्दुल शली** (गुडगाव) . अगर आप गांधी जी के मर्जे बेसे हैं तो आपको इस बात को छोड़ देना चाहिये और गांधी जी की बात माननी चाहिये । आप एक पार्टी के हैं । आप फैसला न दीजिये, आप किसी ऐसे आदमी को जो निष्पक्ष हो बिटाएं, ताकि उस बात के साथ इन्साफ हो सके । मैं उम्मीद करता हूँ कि एक गांधीवाली होने के नाते आप इसको महसूस करेंगे कि अपोजीशन के साथ बेइन्साफ़ी नहीं होनी चाहिये । आप यहाँ ऐसे आदमी को बिठाएंगे जो निष्पक्ष हो ताकि वह सुन सके कि हम क्या कहने हैं ।

**श्री अब्दुल शली** : मेरी व्यवस्था का तीसरा प्रश्न मतदान के पूर्व बहस कराने के ममत्वमें है । हमारे जो नियम हैं उन में . . . .

**डा० लाहौरे प्रसाद** (महाराजगंग) : मेरा एक व्यवस्था का प्रश्न इसके उठाने के ममत्वमें है . . . .

**अध्यक्ष महोदय** : वही अश्व बार-बार चूम-चूम कर आता है, मतदान के सम्बन्ध में । पहली बात है कि इस बूँद को सर्वोदय करते की मैं अनुमति नहीं दे रहा हूँ । यह मैंने स्पष्ट कर दिया है । चूँकि मैं इस को सर्वोदय नहीं कर रहा हूँ इसलिये युक्त मतदान का प्रश्न उपस्थित नहीं होता । और जो भी बातें युक्त सुननी थीं, मैं ने उनको सुन लिया है । चूँकि मैं अनुमति नहीं दे रहा हूँ इसलिये हमारे सामने यही बात रह जाती है कि मैं प्रस्ताव आप के सामने मतदान के लिए उपस्थित करूँ ।

**श्री अब्दुल शली** : मतदान के बारे में नहीं कह रहा हूँ । मैं एक मिनट में अपनी बात समाप्त कर रहा हूँ । मेरा प्रश्न मतदान के सम्बन्ध में नहीं है । जब कभी अध्यक्ष पद के लिये एक से अधिक उम्मीदवार . . . . (व्यवस्था)

**अध्यक्ष महोदय** माननीय मदम्य गान्त रहे ।

**श्री अब्दुल शली** : जब अध्यक्ष पद के लिये एक से अधिक उम्मीदवार होते हैं तो इंग्लैंड में यह प्रणाली है कि बहस हो, और हमारे नियमों में कोई भी बाक्य ऐसा नहीं जिस से इस बहस पर पाबन्दी हो । इसलिये मैं यह व्यवस्था का प्रश्न रख रहा हूँ । इस सम्बन्ध में मेरा पालियार्मिन्ट्री प्रेसिट्स में पृष्ठ 284 पर साफ़ लिखा हुआ है कि . . . .

"If another Member be proposed, a similar motion is made and seconded in regard to him; and both the candidates address themselves to the House."

इस लिये ऐसी पहली मांस है कि श्री संजीव रेड्डी साहब भी यहाँ आकर वह अध्यक्ष पद के लिये कैसे लायक हैं यह सारे सदन को बतानावें . . . (व्यवस्था) यह वह सारे सोच कर्तों काढ़े हैं ।

**अध्यक्ष महोदय** : यह सब सोच कैठ जावें ।

**Shri Krishna Kumar Chatterjee:** He is monopolizing the House.

**Shri Randhir Singh:** He should not be allowed to speak (Interruption)

**श्री नवू लिम्बे** इस के बाद हमारे उम्मीदवार भी सदन के मामने आयेंगे। आगे चल कर यह कहा गया है कि

*"A debate ensues in relation to the claims of each candidate, in which the Clerk continues to act as presiding officer"*

यह क्या मैं यह समझूँ कि आज से यह किनाब खाय्य दुई। यह कह दीजिये। फिर उम्मके बाद सप्तदीय प्रणाली, शांभा, प्रनिष्ठा, यह बाते किसी के मुह से सुनने के लिये मैं नैयार नहीं हूँ। यदि आप सप्तदीय प्रणाली पर जाने हैं तो यह बिनक न मेज पालियामेंट्री प्रैकिट्स के अनुसार है कि श्री भजीव रेड़ी अपने को लायक सदित करे। हमारे उम्मीदवार नैयार हैं अपने १। लायक सावित करने के लिये। दूसरे लोग भी करें।

स्वायत्त नवोदय जहां नक हमारा सम्बन्ध है स्वतन्त्रता के बाद हम ने अपने लियम जानाये हैं हम ने अपनी परम्पराये स्थापित की हैं और इन प्रका की कोई हमारी कोई परम्परा या नियम नहीं है जैसा श्री लिम्बे कह रहे हैं। इस लिये हम अपनी परम्पराओं के अनुसार चलते हैं। हमारी परम्पराओं में इस प्रकार की कोई परम्परा नहीं है कि सब उम्मीदवारों को खड़े हो कर उन में क्या काविलियत है इसका इशाहर करना चाहिये। इस लिये जो पहला प्रस्ताव है उस को मैं आप के सामने रख रहा हूँ।

**श्री राम सेवक यादव :** नई प्रणाली प्रारम्भ होनी चाहिये। (स्वयं शब्द)

**श्री नवू लिम्बे :** नई और अच्छी।

**श्री राम सेवक यादव :** हमारी पुरानी परम्पराएं अगर किसी चीज के लिये बाधक हो, किसी चीज को मना करे तब उम्म को आप यहां मत लुक़ कीजिये। लेकिन पुरानी परम्पराओं में कोई ऐसी बात नहीं है जिस से आज को इस नई प्रणाली को गुरु न किया जा सकें। अगर पुरानी परम्पराये बाधक होती हैं तब आप अलवता इस नक को दे सकते हैं। लेकिन यह प्रणाली आज आपके सामने रखकी गई है उस के ऊपर आप खुद अलग ढंग से विचार करे पुरानी परम्परा अगर कोई खत्म करना चाहता है और आप कह देने हैं कि यह नहीं हो सकता है तब बात अलग है लेकिन जा पुरानी परम्पराये हैं वे नो खाली आपको यह बनाती है कि यब तक एक प्रणाली का इस्तेमाल किया गया है। उस एक प्रणाली में यह नहीं नहीं कहा गया है कि किसी दूसरी प्रणाली का इस्तेमाल हो ही नहीं सकता है। यह दूसरी प्रणाली आपके सामने आ गई है। इसलिये मैं आपके अनन्त करण और आपकी आमा से अपील करना चाहता हूँ कि आप इस पर जरूर विचार करे। आप अपने दन के सदन्यों को अपनी आत्मा में कुछ भी जगह दे — अगर देना चाहते हैं तो —लेकिन इस पर आप जरूर विचार करे। वर्ना वही सचेतक के हिसाब से यह काम चल जाएगा।

**श्री राम सेवक यादव :** हम आशा करते हैं कि आप जैसे व्यवित ढारा कुछ नई परम्पराएं ढाली जाएंगी, स्वस्य जनतादीय परम्परा ढाली जाएंगी। मैंने कई बार सदन में सुना है और जब जब हुआ है अध्यक्ष महोदय की ओर से दीर्घ उस ओर बैठे हुए सदस्यों की ओर से मेज पालियामेंट्री प्रैकिट्स के उद्धरण दिये गये हैं। मेज पालियामेंट्री प्रैकिट्स से हमारे लिये साहब ने भी उद्धरण पस्त किया है कि यदि इस तरह की स्थिति हो तो दोनों उम्मीदवार सदन के सामने आयें और अपनी बात रखें। मैं समझता हूँ कि इस चीज को स्वीकार कर लिया जाना चाहिये।

## [बी शास्त्री द्वारा याचन]

जहाँ तक हमारे निवासों का सम्बन्ध है, हमारी निवासाली का प्रश्न है, उस में कहीं कोई बात नहीं है, इस प्रकार का कोई निवास नहीं है कि जो इस स्वरूपरा को आज अगर हम सापू करता चाहें तो हमें ऐसा करने से रोकता हो। इस बास्ते हमें चाहिये कि हम स्वस्व परम्परा डालें। आखिरकार कांग्रेस बाले क्यों परेशान हैं? बहुमत इनका है। उसके बल पर ये जो चाहें करा सकते हैं। लेकिन स्वस्व परम्परा यदि कोई स्थपित करना चाहता है तो उम में ये क्यों बाधा डालते हैं, यह भी तीसरी समझ में नहीं आता है। ढीतेंसी और डेकोरेम के नाम पर न जाने क्या क्या बातें कहीं गई हैं। आज स्वस्व परम्परा डालने की बात है। इसको क्यों भानने के लिए ये तैयार नहीं हैं, समझ में आने वाली बात नहीं है चून्दं लोक सभा की शुरुआत उस तरह से नहीं होनी चाहिये जिस तरह से होने जा रही है, स्वस्व परम्परा, जनतंत्रीय परम्परा डाल कर इसकी शुरुआत होनी चाहिये।

बी शंखुल शर्मी: मैं ग्रन्त करना चाहता हूँ कि आप इम नेक रस्म को डालें। श्री संजीव रेडी जो कांग्रेस के प्रधान भी रह चके हैं और एक भाने हुए सदस्य हैं, यह आ कर आपने विचार रखें कि किस तरह से वह इसको चलायेंगे, कैसे वह आपने को इस काबिल बनायेंगे कि वह सारे हाउस का एनमाद-अपोजीशन का भी और आकिशन पार्टी का भी—जे सकें। हो सकता है कि हमारे नेता जो अपोजीशन के बैठे हुए हैं वे सब के सब उनके हमख्याल हो जाएं और कहें कि श्री संजीव रेडी ही प्रधान पद सम्भालें। भेरी बत्कालत है कि आप उनको भौका दीजिये। यह भी हो सकता है कि विश्वनाथन जी की बात भुल कर इन्दिरा जी के दिमाल में यह बात आ जाए कि इनको बनना चाहिये, यह अच्छी तरह से कारंबाई को चला सकें। मैं समझता हूँ कि यह बही सुवारिक बात होती

है कि आप के भावर में यह बोल हो जाए। श्री शिवस-भाई पटेल जब यहाँ प्रधान पद पर ले तब उन्होंने ऐसी बातें बताई जी जो देश के हित में भी जिन के देश का बकार बढ़ा था। मैं समझता हूँ कि मेरे भाई जो इस बक्त प्रधान बन कर बैठे हुए हैं, जो नांदीवाड़ी हैं और जिन की जिन्दगी सारे मुस्क के सामने है, इस भीज का साथ देंगे। अगर उनकी बातों को सुन कर कोई अपनी राय बदल सके तो हाउस का कोई नुकसान नहीं होगा। अगर संजीव रेडी साहब महसूस करते हैं कि वह इस काबिल नहीं हैं, उनको पार्टी जबाइंस्टी इस पद पर बिठा रही है, और वह भयानत है कि उनको नहीं प्राना चाहिये तो उनको कह देना चाहिये कि मेरी कोई इच्छा नहीं है, मैं इमाफ नहीं कर सकूगा, मैं पार्टी से ऊपर नहीं उठ सकूगा, मैं अपोजीशन को न-भाल नहीं सकूगा और बैमी ग्रन्त में विश्वनाथन जी को भौका दीजिये कि वह यनीन दिलाये कि वह पार्टी बाजी से ऊपर उठकर काम करें। आप से मेरी प्रार्थना है कि गांधीवादी होने के नाते आप इस हामारी प्रार्थना को स्वीकार करें।

Shri P. Ramamurti (Madurai): The procedure that you are adopting places the members of this House in a difficult position. After all, many of us may not know who this Sanjiva Reddy or who this Tenneti Viswanathan is. (Interruptions). After all, many members who have been elected and who do not come from anywhere near the place of Mr. Sanjiva Reddy or Mr. Tenneti Viswanathan may not know who these people are. Therefore, we are placed in a very embarrassing position with regard to voting. After all, the election is to the office of the Speaker; the Speaker's job is a very important job. Therefore, every member has got to exercise his vote after understanding the implications of that; the members should be given an opportunity to exercise their vote after understanding the implications

and after knowing the qualifications of every member, who wants to stand for Speakership. (Interruptions). This is not treated as a normal election. If it is a normal election, secret ballot and all those things will be there, but here is a motion, and on a motion it is certainly open to every member to express his view with regard to a particular motion as to why he wants the other members of the House do support him and to reject the other motion. Therefore, in order to give the opportunity to every member to exercise his right in a proper way, in an efficient way, in order to see that the dignity of the House is protected hereafter, during the next five years—it is absolutely necessary that every member should be given that opportunity—it is absolutely essential for the two candidates themselves to address this House and tell us what they are (Interruptions). That itself will give the members an opportunity to know the capacity of these two candidates and to find out whether they are fit enough to hold this august office.

एक भावनीय सवाल्यः इमें भी बोलने दिया जाए। एक उधार से और एक उधार से आप बुलायें। आप उधार से बुलाने जा रहे हैं।

ध्यायक भद्रोलयः मैंने बनर्जी साहब को बुलाया है। आप बैठ जायें। आपने भी बोलने का मैं अवसर दूंगा।

Shri S. M. Banerjee: I fully support Shri Madhu Limaye that a healthy convention should be followed. In this House we generally follow the conventions of the House of Commons, and this particular convention was read out by him. I fail to understand this: why should Mr. Sanjiva Reddy, who is the prospective candidate of the ruling Party for Speakership, not face this House which he has to face if he is unfortunately elected for five years? (Interruptions). I only want to know who is this Sanjiva Reddy. I was a member of this House.

In this House I have discussed the conduct of one Sanjiva Reddy who was in the Congress and who did not have a clean slate. I want to know whether he is the same Sanjiva Reddy and in that case, I would not like to vote for him. So I want to request you to create a healthy convention in this House and allow both the candidates to appear before this august House and say something about themselves.

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): It will not be proper for us to make reflections on those who are to be elected. Is it proper for this House to make reflections against them?

Shri S. M. Banerjee: What reflection?

Shri Morarji Desai: It was just now said. I do not want to repeat those arguments because that will be repeating the reflection. I do not think that it will be conducive to the high office or to the dignity of the high office if these two gentlemen have to come here and speak about themselves and then a debate ensues on them and all sorts of things are said. This is not inkeeping with our practice in any case. Therefore, I am raising this point of order in this way that we cannot go on having this debate when it has already been disallowed by the Speaker.

12.00 hrs.

ध्यायक भद्रोलयः श्री मोरारजी देसाई ने आपने ध्यायक्या के प्रणाली में जो विचार प्रकाट किया है, मैं उस से विस्तृत सहमत हूँ और मैं समझता हूँ कि इस प्रकार का कोई बाद-विवाद यहाँ होना ठीक नहीं है। इस लिए मैंने उस प्रस्ताव को उपस्थित करने की अनुमति नहीं दी और इस मम्बान्ड में मैंने उन परम्पराओं का विक्रिया किया, जो इस सदन में प्रचलित रही हैं। मैं इस बात को उचित नहीं समझता कि श्री संजीव रेडी और श्री विज्ञवालाभन यहाँ पर

## [द्वादश महोदय]

अपनी अपनी योग्यताओं के सम्बन्ध में बातें हैं। इनमें पर भी चूंकि सदन-पहली बार सम्बोध हो रहा है, इतनिए मैं ने यहां पर अधिक से अधिक सदस्यों को बोलने की अनुमति दी, यद्यपि उम्मीदी आवश्यकना नहीं थी।

प्रत्येक काफी बाद-विवाद हो चुका है, इनमें मैं नियम के अनुसार पहला प्रस्ताव मदन के मनदान के लिए उत्तम्यन इच्छा है।

प्रश्न यह है —

‘कि श्री एन० सजीद रेही का, जो इस सभा ने मदस्य है, इस सभा का अध्यक्ष चुना जाये।’

गोप्यों-कठोरों को खाली किया जाये।

प्रत्येक में आप जो वह प्रणाली बनाता है, जिसके अनुसार मनदान होगा। चूंकि भानीय सदस्यों के नाम उन की ओर पर नहीं लिख गए हैं, इस लिए यन्हें के द्वारा मनदान करना सम्भव नहीं है। प्रणाली यह है कि सदस्यों को उन के मन रिकार्ड करने के लिए ‘ना’ अथवा ‘ना’ रो लगो

परियों में मैं, जो भी सेवा आहूरी, उन्हें के स्थान पर वी जायेगी। इन पर्चियों पर मदस्य, पर्ची कार्ड पर निश्चित स्थानों पर, अपने हस्ताक्षरों के नीचे अपने नाम आक माफ लिख कर अपने मत रिकार्ड करेंगे। अपना मत रिकार्ड करने के तुरंत पश्चात प्रत्येक मदस्य अपनी पर्ची को स्वयं अथवा उस मत-विभाजन कल्पक के उपर्योगी, जो परियों देने के पश्चात उन के स्थान पर जायेगा, गभा-पटन वे निकट रैटे अधिकारियों जो देगा।

बी बचु लिखये यह नियम के विवरण है।

Mr. Speaker: Members will now be supplied at their seats with 'Ayes' or 'Noes' printed slips according to their choice for recording their votes. On these slips members will record their votes by writing their names legibly below their signatures at the places specified on the slip form. Immediately after recording his vote, each member should pass on his slip either by himself or through the Division clerk who will call upon his seat after distribution of the slips, to the officers at the Table.

The Lok Sabha divided

## Division No I]

## AYES

(1239 hrs.

Achal Singh, Shri	Barua, Shri R	Chatterji, Shri Krishna Kumar
Agasi, Shri S. A	Barupal, Shri P. L	Chaturvedi, Shri R. I
Ahirewar, Shri Nathu Ram	Bawant, Shri	Chaudhary Shri Natura Singh
Aga, Shri Ahmad	Bessa, Shri V. C	Chavan, Shri D. R
Ahmed, Dr. I	Bhagat, Shri B. K	Chavan, Shri Y. B
Ahmed, Shri F. A	Bhagavati, Shri	Chhatrapati, Shrimati V. N. Malai
Anjanappa, Shri B	Bhakti Darshan, Shri	Choudhury, Shri J. K.
Ankinesudu, Shri	Bhandare, Shri R. D	Choudhury, Shri V. S. Malai
Anthony, Shri Frank	Bhanu Prakash Singh, Shri	Dalbir Singh, Shri
Arumuzam, Shri R. S	Bhargava, Shri B. N	Damani, Shri S. R
Asger Hussain, Shri	Bhattacharyya, Shri C. K	Das, Shri N. T
Avihas Chandra Singh, Shri	Bhola Nath, Shri	Deoghare, Shri N. R.
Aasid, Shri Bhagwan Jha	Bigt, Shri J. B. S	Desai, Shri Morariji
Babu Nath Singh, Shri	Bohra, Shri Onkarlal	Deshmukh, Shri B. D
Baisi, Shri Kamalnayan	Brahm Prakash, Shri	Deshmukh, Shri K. G.
Bejpal, Shri Shaheedhusan	Buta Singh, Shri	Deshmukh, Shri Shuvaijirao S.
Bejpal, Shri Vidya Dhar	Chanda, Shri Anil K	Devinder Singh, Shri
Barrow, Shri	Chanda, Shrimati Jyotima	Dhillon, Shri G. S.
Barua, Shri Bedabrata	Chandrika Prasad, Shri	Dhuleshwar Meena, Shri

Dinesh Singh, Shri  
 Dinti, Shri G. C.  
 Dsing, Shri D.  
 Gejai Singh Rao, Shri  
 Gandhi, Shrimati Indira  
 Ganesh, Shri K. R.  
 Ganpat Sahai, Shri  
 Gantam, Shri C. D.  
 Gavit, Shri Tukaram  
 Ghanseri Singh, Shri  
 Ghosh, Shri Bimalkanti  
 Ghosh, Shri P. K.  
 Ghosh, Shri Parimal  
 Gupta, Shri Lakanlal  
 Gupta, Shri Ram Kishan  
 Hajarawali, Shri  
 Henumanthaiya, Shri  
 Hari Krishna, Shri  
 Hazarika, Shri J. N.  
 Hom Rai, Shri  
 Minasangha, Shri  
 Hirji, Shri  
 Iqbal Singh, Shri  
 Jadhav, Shri Tulshidas  
 Jadhav, Shri V. N.  
 Jagannath, Shri K.  
 Jagjiwan Ram, Shri  
 Jamir, Shri S. C.  
 Kehendole, Shri  
 Kembale, Shri  
 Kamla Kumari, Shrimati  
 Kasture, Shri A. S.  
 Katham, Shri B. N.  
 Kavade, Shri B. R.  
 Kedaria, Shri C. M.  
 Keshri, Shri Sitaram  
 Khadilkar, Shri  
 Khan, Shri M. A.  
 Khanna, Shri P. K.  
 Kinder Lal, Shri  
 Kirti, Shri Manikya  
 Kotek, Shri Lalabhar  
 Kripalani, Shrimati Sucheta  
 Krishna, Shri M. R.  
 Krishnan, Shri G. Y.  
 Krishnappa, Shri M. V.  
 Kureel, Shri B. N.  
 Kusobok Bakula, Shri  
 Lekshmi Kantamma, Shrimati  
 Lalit Sen, Shri  
 Leekar, Shri N. R.  
 Lezmi Bai, Shrimati  
 Lutfi Haque, Shri  
 Madho Ram, Shri  
 Mahadeva Prasad, Dr.  
 Mahesh Singh, Shri  
 Makida, Shri Narendra Singh  
 Matiishi, Dr. Serojini  
 Mathew, Shri Inderjit  
 Malleswaryappa, Shri  
 Mandal, Shri Yamuna Prasad  
 Mani, Shri Shankarao  
 Mevandi, Shri

Masuris Din, Shri  
 Mehta, Shri Aroka  
 Melkote, Dr.  
 Menon, Shri Govinda  
 Minimata, Shrimati Agan Dass  
 Guru  
 Mirza, Shri Bakar Ali  
 Mishra, Shri Bibhuti  
 Mishra, Shri G. R.  
 Mohammad Yusuf, Shri  
 Mohasin, Shri  
 Mohinder Kaur, Shrimati  
 Mondal, Shri J. K.  
 Mondal, Dr. P.  
 Mrityunjay Prasad, Shri  
 Mudrika Singh, Shri  
 Mukerjee, Shrimati Sharda  
 Mukne, Shri Yeshwantrao  
 Murthi, Shri B. S.  
 Murti, Shri M. S.  
 Nageshwar, Shri  
 Naghnoor, Shri M. N.  
 Naheta, Shri Amrit  
 Naidu, Shri Chengalrao  
 Nanda, Shri  
 Nayer, Dr. Sugihla  
 Nesamony, Shri  
 Oreon, Shri Kartik  
 Padmavati Devi, Shrimati  
 Padadia, Shri  
 Pandey, Shri K.N.  
 Pandey, Shri Vishwa Nath  
 Pandit, Shrimati Vijaya Lakshmi  
 Panigrahi, Shri Chintamani  
 Pant, Shri K.C.  
 Permer, Shri Bhalibhai  
 Partap Singh, Shri  
 Parthasarathy, Shri  
 Patel, Shri Manibhai J  
 Patel, Shri Manubhai  
 Patel, Shri N. N.  
 Patel, Shri A. V.  
 Patel, Shri C. A.  
 Patel, Shri Deorao  
 Patel, Shri S. R.  
 Patel, Shri S. D.  
 Patel, Shri T. A.  
 Poonacha, Shri C. M.  
 Pradhan, Shri K.  
 Pramanik, Shri J. N.  
 Prasad, Shri Y. A.  
 Qureshi, Shri Shaffi  
 Radhabai, Shrimati B. K.  
 Raghu Ramchand, Shri  
 Raj Deo Singh, Shri  
 Rajani Gandhi, Kurnari  
 Rajashekharan, Shri  
 Raju, Shri D. B.  
 Raju, Shri D. S.  
 Ram Dhani Das, Shri  
 Ram Kishan, Shri  
 Ram Subhag Singh, Dr.  
 Ram, Shri T.

Ram Dhan, Shri  
 Ram Sewak, Shri  
 Ram Swarup, Shri  
 Ramesh Chandra, Shri  
 Rampu Mahadevappa, Shri  
 Ramakhetan Prasad Singh, Shri  
 Rass, Shri M. B.  
 Randhir Singh, Shri  
 Rane, Shri  
 Rao, Shri Jagannath  
 Rao, Dr. K. L.  
 Rao, Shri K. Narayana  
 Rao, Shri Muthyal  
 Rao, Shri J. Ramapathi  
 Rao, Shri Rameshwar  
 Rao, Shri Thirumala  
 Rao, Dr. V.K.R.V.  
 Raut, Shri Bholu  
 Reddi, Shri G. S.  
 Reddy, Shri Ganga  
 Reddy, Shri P. Anthony  
 Reddy, Shri R. D.  
 Reddy, Shri N. Sanjiva  
 Reddy, Shri Surendar  
 Rohatgi, Shrimati Sushila  
 Roy, Shri Bichwanath  
 Roy, Shri Chittaranjan  
 Roy, Shrimati Uma  
 Sadhu Ram, Shri  
 Saha, Shri S.K.  
 Saigal, Shri A. S.  
 Saleem, Shri M.Y.  
 Salve, Shri N.K.  
 Sambasivam, Shri  
 Sanghi, Shri N.K.  
 Sanji Rupji, Shri  
 Sankata Prasad, Dr.  
 Sant Bux Singh, Shri  
 Sarma, Shri A.T.  
 Savitri Shyam, Shrimati  
 Sayyad Ali, Shri  
 Sen, Shri Dwipayan  
 Sen, Shri P.G.  
 Sethi, Shri P. C.  
 Sethuraman, Shri N.  
 Shah, Shrimati Jayaben  
 Shah, Shri Manabendra  
 Shah, Shri Shantilal  
 Shambhu Nath, Shri  
 Shankaranand, Shri  
 Sharma, Shri D. C.  
 Shashi Ranjan, Shri  
 Shastri Shri B.N.  
 Shastri, Shri Ramenand  
 Sheo Narain, Shri  
 Sher Singh, Prof.  
 Sheth, Shri T. M.  
 Shinde, Shri Annasahib  
 Shiv Chandrika Prasad, Shri  
 Shivananjeppa, Shri  
 Shukla, Shri S.N.  
 Shukla, Shri Vidy Charan  
 Siddhaya, Shri

Siddheshwar Prasad, Shri  
Singh, Shri D. N.  
Singh, Shri D. V.  
Sinha, Shri R. K.  
Sinha, Shri Satya Narayan  
Sinha, Shrimati Tarbakhwari  
Sneak, Shri Nar Dee  
Solanki, Shri S. M.  
Sonar, Shri A. G.  
Somavane, Shri  
Sundaresanam, Shri M.

Sunder Lal, Shri J.  
Sunder Lal, Shri  
Sidakar, Shri Sradhakar  
Surendra Pal Singh, Shri  
Suryanarayana, Shri K.  
Swamy, Shri G. Venkatesh  
Swaran Singh, Shri  
Tamskar, Shri  
Tardekar, Shri V. B.  
Tiwary, Shri T. N.  
Tiwary, Shri K. N.

Tripathi, Shri K. D.  
Tula Ram, Shri  
Tulsi das, Shri  
Ulrey, Shri M. G.  
Ulha, Shri Ramchandras  
Veerappa, Shri Ramchandras  
Venkatesubbaiah, Shri P.  
Verma, Shri Balgovind  
Verma, Shri P. C.  
Yadav, Shri N. P.  
Yadav, Shri Chandra Jeet.

## NOES

Abdul Gani, Shri  
Abraham, Shri K. M.  
Adichan, Shri P. C.  
Ahmed, Shri J.  
Amat, Shri D.  
Ameney, Shri M.  
Amin, Prof. R. K.  
Amin, Shri Ramchandras J.  
Ambarshagam, Shri  
Ambarshashan, Shri  
Anirudhan, Shri K.  
Atam Das, Shri  
Badraddus, Shri  
Bansjee, Shri S. N.  
Barua, Shri Hem  
Basi, Shri S. S.  
Basu, Shri Jyotirmoy  
Basu, Dr Maitreyea  
Behara, Shri Balibar  
Berwa, Shri Onkar Lal  
Bhaduria, Shri Arjun Singh  
Bhagaban Das, Shri  
Bharat Singh, Shri  
Bharti, Shri Mahara Singh  
Bitia, Shri R. K.  
Biswas, Shri J. M.  
Bramhanandu, Shri  
Brij Bhushan Lal, Shri  
Brij Raj Singh--Kotab, Shri  
Brijendra Singh, Shri  
Chakrapani, Shri C. K.  
Chandra Shekhar Singh, Shri  
Chatterjee, Shri H. P.  
Chatterjee, Shri N. C.  
Chaudhuri, Shri Thidib Kumar  
Chityabhu, Shri C.  
Chowdhury, Shri B. K. Das  
Dandeher, Shri N.  
Dange, Shri S. A.  
Deveekha, Shri  
Deo, Shri K. P. Singh  
Deo, Shri P. K.  
Deo, Shri R. R. Singh  
Desai, Shri C. C.  
Desai, Shri Dinkar  
Devgn, Shri Hardayal  
Dhondapani, Shri

Dhirendranath, Shri  
Digvijai Nath, Mahant  
Dips, Shri A  
Dwivedy, Shri Surendranath  
Eathose, Shri P. P.  
Ghosh, Shri Ganesh  
Gurja Saran Singh, Shri  
Goel, Shri Shri Chand  
Gopalan, Shri A. K.  
Gopalan, Shri P.  
Gopalan, Shrumati Suseela  
Gopalan, Shri D. S  
G under, Shri C. Muthusamy  
Goondar, Shri Muthu  
Gowd, Shri Gadilingana  
Gowda, Shri M. H.  
Gowder, Shri Nanja  
Guha, Prof Samar  
Gupta, Shri Indrajit  
Gupta, Shri Kanwarial  
Halder, Shri K.  
Jageshwar, Shri  
Jai Bahadur Singh, Shri  
Jammal Lal, Shri  
Janardhanan, Shri C  
Jena, Shri D. D  
Jha, Shri Bhogendra  
Jha, Shri S. C  
Joshi, Shri Jagannath Rao  
Joshi, Shri S. M.  
Kachhavaya, Shri Hukam Chaud  
Kalita, Shri Dhirenwar  
Kamalananthan, Shri  
Kameshwar Singh, Shri  
Kandappan, Shri S.  
Kapoor, Shri Lakhon Lal  
Karni Singh, Dr  
Kausik, Shri K. M.  
Kedarnath, Shri  
Kedarnath, Shri  
Khan, Shri Ajmal  
Khan, Shri Ghayoor Ali  
Khan, Shri Latif Ali  
Khan, Shri Zulfiqar Ali  
Kiker Singh, Shri  
Kanuttinan, Shri  
Kikku, Shri A. K.  
Kothari, Shri S. S.

Kribnamoorthy, Shri V.  
Kuchela, Shri G.  
Kundu, Shri S.  
Kunte, Shri Dattatraya  
Kushwah, Shri V. S.  
Lakappa, Shri K.  
Limsye, Shri Madhu  
Lobo Prabhu, Shri  
Lohia, Dr Ram Manohar  
Madhok, Shri Bal Raj  
Madhukar, Shri K. M.  
Matty, Shri S. N.  
Maghi, Shri M.  
Mandal, Shri B. P.  
Mangalithumdom, Shri  
Manoharan, Shri  
Merandi, Shri  
Mayavan, Shri  
Meetha Lal, Shri  
Meghendras, Shri N.  
Menon, Shri V. V.  
Misra, Shri Srinivas  
Modak, Shri B. K.  
Mody, Shri Piloo  
Mohamed Ismail, Shri  
Mohammad Ismail, Shri  
Mohan Swarup, Shri  
Molahu, Shri  
Mukerjee, Shri H. N.  
Mulla, Shri A. N.  
Naidu, Shri Ramabadr.  
Naik, Shri G. C.  
Naik, Shri R. V.  
Nair, Shri N. Srocktan  
Nair, Shri Vagudevan  
Nambiar, Shri  
Narayanan, Shri  
Mayaner, Shri E. K.  
Nayer, Shri K. K.  
Nayar, Shrimati Shakuntala  
Nihal, Shri  
Nirup Kaur, Shrigati  
Onkar Singh, Shri  
Padmanabha, Shri Muhammad J.  
Pandey, Shri Sarjeo  
Parmar, Shri D. [R.  
Patel, Shri Rabnasa.

Pand, Shri J. H.  
Pand, Shri Pukhabhai  
Pand, Shri N. R.  
Pandit, Shri D. N.  
Puri, Dr. Surya Prakash  
Rei, Shri Charanjit  
Rajaram, Shri  
Ram Singh, Shri  
Ram Charan, Shri  
Ram Gopal, Shri  
Ramamoorthy, Shri P.  
Ramaswami, Shri P.  
Rameni, Shri K.  
Ranji Ram, Shri  
Ranjit Singh, Shri  
Rao, Shri Durga  
Reddy, Shri Rabi  
Reddy, Shri Eswara  
Saboo, Shri Shrigopal  
Semanta, Shri S. C.  
Sambandhan, Shri S. K.  
Sambali, Shri Ihsaq

Sambandhan, Shri  
Santosham, Shri  
Satya Narain Singh, Shri  
Sen, Shri Deven  
Sen, Dr. Ranen  
Sehwan, Shri  
Shah, Shri T. P.  
Shah, Shri Vitendra Kumar J.  
Sharda Nand, Shri  
Sharma, Shri B. S.  
Sharma, Shri N. S.  
Sharma, Shri Ram Avtar  
Sharma, Shri Yash Datt  
Sharma, Shri Yogendra  
Shastry, Shri Prakash Vir  
Shastry, Shri R.  
Shastry, Shri Raghuvar Singh  
Shastry, Shri Shiv Kumar  
Shastry, Shri Sheopujan  
Shiv Charan Lal, Shri  
Shivappa, Shri N.  
Singh, Shri J. B.

Sivasankaran, Shri  
Solanki, Shri P. N.  
Somani, Shri N. K.  
Sondhi, Shri M. L.  
Sreedharan, Shri A.  
Sriji Dhruvadhar, Shri  
Subravelu, Shri  
Suresh, Shri  
Tapurish, Shri S. K.  
Thakur, Shri Gunesand  
Thakur, Shri P. R.  
Tyagi, Shri C. P.  
Umanath, Shri  
Vijayee, Shri A. B.  
Vidyarthi, Shri R. S.  
Vigwambharan, Shri P.  
Vishwanathan, Shri G.  
Vishwanatham, Shri Tenneti  
Xavier, Shri S.  
Yadav, Shri Ram Sevak  
Yajnik, Shri  
Yashpal Singh, Shri

12.35 hrs.

#### **FELICITATIONS TO THE SPEAKER**

[MR. SPEAKER (Shri N. Sanjiva Reddy) in the Chair].

The Prime Minister and Leader of the House (Shrimati Indira Gandhi): Sir, we are the proud members of one of the leading Parliaments of the world. The Speaker is the custodian of the dignity and power of this august House. Not only does the Speaker regulate the business of this Lok Sabha but he must safeguard the rights of each individual member. Since the members themselves derive their mandate from the people through free and open elections, the Speaker is in effect the conscience of the electorate. That is why he ranks with the Chief Justice in the dignity accorded to him in our country.

The Speaker must at all times be alert and sensitive to the rights of M.P.s. All matters which are of national interest, or are deemed to be so, must naturally be allowed. But I am sure that the Speaker will use his firm and fair control to keep up the dignity and decorum of the House....

**प्रभाव नहीं दिया :** इस के पहले कि जो कुल मतदान हुआ है, उसका नतीजा आपके सामने घोषित करें, मैं आप से यह आलना चाहता हूँ कि प्रत्येक सदस्य ने अपना मत दे दिया है, क्या कोई ऐसे सज्जन है, जिन्होंने अपना मत नहीं दिया है।

एक सदस्य ने एक ही मत दिया है, अपने स्पष्ट हस्ताक्षर कर के, इस में तो कोई गड़बड़ नहीं हुई है?

इस प्रकार जो मतदान हुआ है, उस से आप सब को सन्तोष है? तब मैं आपको बतलाऊं कि "हा" वालों के पक्ष में 278 सदस्य हैं और "न" वालों के पक्ष में 207 सदस्य हैं। इस लिए श्री दल० सजीद रेही इस सदन के अध्यक्ष निर्वाचित हुए।

*The motion was adopted.*

(*Shri N. Sanjiva Reddy was conducted to the Chair by the Prime Minister (Shrimati Indira Gandhi and Shri M. R. Masani).*

**उत्तर अन्नलैंग नोडिंग (कल्पी) :** कासी लोक लोभ कहती हो, कभी व्याह भी कहना सीखोगी?

Shrimati Indira Gandhi: Naturally, Sir according to the rules and regulations, provided under our constitution. At the same time, I think it is necessary to persuade hon. Members from all sides of the House to avoid passion and prejudice. We, the members of this House, on our part, must help you, Sir, by exercising on ourselves restraint and responsibility.

Sir, you have been closely connected with our party but the party fully appreciates the role of the Speaker and realises that the Speaker must not be a political person . . .

Shri Vasudevan Nair (Peermade): Will he resign from the party?

Shrimati Indira Gandhi: . . . and that he must sever his political connections. Contest for the Speakership is not unusual or abnormal, but once chosen, the Speaker belongs to all sections of the House. His office makes him so. He must naturally win the confidence of all parties and members by his impartiality, and fairness in his decisions and rulings. An equal responsibility devolves on the rest of us to help in defending the rights of the chair and in upholding the highest standards of conduct in this House.

On behalf of this House, may I felicitate you, Sir, and offer you our full support in the discharge of the onerous duties and burdens which you have taken upon yourself?

Shri M. R. Masani (Rajkot): Mr Speaker, Sir, I would like to associate myself with a great deal of what has just fallen from the lips of the Leader of the House. It is a matter of deep regret that there should have been a controversy, and indeed a contest, over the occupancy of this high office. If I may be permitted to say so, if certain suggestions which had been made by some of us had been responded to, the unfortunate scenes that were seen this morning could have been avoided. But, anyway, that is a matter of the past.

As the Prime Minister has rightly said, you, Sir, now cease to belong to any party and belong to the whole House. I am quite confident that you will act in that manner and that you will be fair and dispassionate as between member and member, as between party and party and as between Government and Opposition. I am confident that you will maintain the high traditions that your predecessors have set in occupying this Chair. I would also like to venture the hope that there are some other ways in which you will follow the conduct that Speakers of the House of Commons in Britain have set before themselves when they were moved to the chair.

On behalf of my own Party, I offer you, and assure you of, the fullest co-operation. We have, in the past five years and more, given that co-operation to your predecessor, and we shall certainly continue to give it to you in the same measure.

I would also like, if I may, to give the same assurance to you on behalf of other sections of the Opposition. (Interruption).

दा० राम अलोहर सोहिता बाह भाई बाह, जाताज मयानी माहब। बापलसो कर के विगेवादिकार ले लो। बहुर यज्ञाहै।

Shri M. R. Masani: In that case, Sir, I will not presume to give any assurance on behalf of other sections of the Opposition. I am sure my colleagues here will speak for themselves. But I should like to think that you will get the co-operation of the entire Opposition also.

श्री अमर लिलार्दी शास्त्री (बलरामपुर): यद्यपि यहोवय, याप इस सदन के यावद्य कुने गये हैं। यद्यपि पर विकल्पादित्य के सिंहासन जैसा हीमा चाहिये, जिस पर दैठी बाजार य देशम चाल्य करे जानितु यह भी विकल्प है कि यह न्याय कर सका है।

जीवे भाग चुनाव के बाद देश में एक क्रमिकारी परिवर्तिति वैदा हुई है। सत्ता पर एक एक दल का एकाधिकार ममाय हो गया है, और जनता ने परिवर्तन की अपनी इच्छा, अमनिष्ट शब्दों में प्रकट की है। यह आवश्यक है कि जन आवाजों का सही प्रतिनिधित्व इस सदन में हो और संविधान की मर्यादा का पूरा पालन किया जाये। इस का भार आप के ऊपर आया है। संविधान के मनुकूल, नियमों का पालन करते हुए, निष्पक्षता के साथ सदन के सदस्यों की मर्यादा का, गरिमा का आप को रखन करना है। इस कार्य में हम आप को सहयोग देना चाहेंगे।

अच्छा होता कि जो विवाद आपके पद को मे कर हुआ उम को टाला जा सकता, लेकिन ऐसा लगता है कि कांग्रेस दल चुनाव के परिणामों से पूरी तरह सबक सीधने के लिये तैयार नहीं है। हम उसे समय देते हैं, प्रतीक्षा करने के लिये तैयार हैं हम आज्ञा करते हैं कि यह सदन अपने दायित्वों का ठीक तरह से पालन करेगा, और आप के द्वारा हम तब को न्याय मिलेगा।

एक माननीय सदस्य : उपदेश दिये जाएं।

वी अदान विहारी बाबूपेटी : जो उपदेश के अधिकारी हैं उन को उपदेश देने से कभी आज नहीं आया जायेगा। लेकिन यह टोका-टाकी, अध्यक्ष महोदय, सदन की मर्यादा को बढ़ाने वाली नहीं है। कांग्रेसजनों का आचरण अगर ऐसा हो कि सदन की मर्यादा न रहे तो केवल प्रतिपक्ष के भरोसे सदन की मर्यादा नहीं रहेगी। हम अपना पाठं भदा करने के लिये तैयार हैं अगर कांग्रेस के सदस्य भी उम में जागिन होने के लिये तैयार हों।

Shri K. Anbazhagan (Tiruchengode) : Mr. Speaker, Sir, I deem it a great honour to be elected to this august House and represent the DMK Party which has now become the ruling party of the Madras State. Though this is my maiden speech, I deem it

pleasure for me to felicitate our hon. Speaker on his being elected to the high office.

Sir, the contest for the election of the hon. Speaker might have been avoided if the ruling party, which has got its majority in this House, had cared to take the consensus of opinion of the Opposition Party leaders also so that, if the high office is filled up by unanimous choice, the Speaker's control of the House might have been better. But even now, on behalf of the DMK Party, which had been a group here even in the last Lok Sabha and had earned a very good name from the hon. Speaker who was presiding then, I wish to say that we will co-operate with the hon. Speaker in order to have a better constitutional government and also to upgrade the democratic rights of the people.

At the same time I wish to remind that the hon. Speaker, who is elected now, has been a minister of the composite State of Madras, then the Chief Minister of Andhra Pradesh and then a Cabinet Minister of the Union Government, specially known as the Minister of the steel portfolio, and has been a person of so many controversies. He has also been the President of the All India Congress Committee and now occupies a chair which naturally does not suit his role earlier. Even then, because of his culture, his capacity, his understanding and ability, I hope that he will occupy the Chair with all the honour and dignity that is expected of the high office which had been occupied by eminent men and which has set, the guide-lines for democracy in this country.

I would like to say now as the election is over and you are now made the Speaker, and so a common man without any party bias because you are occupying a seat which is, more or less, comparable only with the seat of a Judge. I wish to express that we will obey your orders, that we will accept your commands and, at the same time, we wish that your

[Shri K. Anbarhagan]

orders and commands and also the rulings, though I find in the rules that the consent of the Speaker is to be obtained very often. I hope that the Speaker will give his consent liberally so that the democratic rights that are to be exercised by the Opposition parties in this House are fully exercised. I also wish that the Leader of the House cooperates in such efforts whenever the Opposition finds that their voice is to be heard in this House and also I desire, because of the lean majority that is attained by the ruling party, at present, the Opposition voice will have to be heard in full and in its full vigour and for that purpose I wish not merely the heads are counted here to carry on the democratic process but the hearts are taken into account and the feelings of the people are counted upon by the hon. Speaker as well as the ruling party.

I wish, Sir, under your guidance, one who has come from the South where the democratic spirit is kept up by the people from the age of Tiruvalluvar, who lived two thousand years ago, parliamentary democracy will flourish well. To quote Tiruvalluvar saying as in Tirukkural:

Idipparai Illadha Emara Mannan.

Kaduppar Illanum Kedum—(Tamil)  
"The king who is without the guard of men, who can rebuke him will perish, even though there may be no one to destroy him.

It is a wise saying written in those days, when it was the age of Monarchs. Now these are the days of democracy and as we are, more or less, interested in encouraging the democratic spirit and, therefore, I wish this quotation may be borne in mind and the saying may be taken as our guide-lines.

I wish the present session will be successful by all means in implementing the wishes of the people and

specially the poor and the down-trodden, and I assure that the DMK party will cooperate with the hon. Speaker in full, and I wish every success to the hon. Speaker.

Shri S. A. Dange (Bombay Central South): Mr Speaker, Sir, on behalf of the Communist Party, I offer you felicitations for being elected to the Speakership of this House. While the question was being debated, there was often a reference to past traditions. May I wish you to note that the composition of this House today is a definite break with past traditions? Past traditions, therefore, should not be the guiding lines for conducting the business of this House for you, Sir. I hope you will break with what was bad in the past traditions and establish new democratic traditions in consonance with the new spirit that is in this House today.

बी राम सेवक यादव (बाराबंकी) : संयुक्त समाजवादी दल की ओर से धर्मकाल पद पर चुने जाने के लिए बधाई स्वीकार करें। श्रीमत्, जो कुछ धर्मकाल पद के चुनाव के अवसर पर हुआ वे स्वत्व परम्परावें नहीं कही जा सकतीं। मैं आशा करता हूँ कि धर्म यज्ञ धार्म चुने गये हैं धर्मकाल पद पर तो आप यज्ञ से स्वत्व परम्परावें छानेंगे और आपका सम्बन्ध सत्तारूप दल से किसी भी तरह से नहीं रहेगा। मैं आशा करता हूँ कि आप अपने को ऐसा योग्य बनायेंगे कि आपसा धार्म स्वतंत्र उम्मीदवार की हींसियत से चुनाव लड़ें ताकि इस सदन में नहीं वरम्परा चले।

सदैव विष्टावार और खोजा की चर्चा चलती है। मैं निवेदन करता हूँ कि नियम और अधिकार का पालन करने से ही विष्टावार और यहाँ की व्यवस्था ढीक से चल सकेंगी। युक्ति आशा ही नहीं पूर्ण विवाह है कि आप इस सदन की जन आकांक्षाओं का दर्शन करायेंगे। यदि इस देश के अध्यार कोई भी वि-

इसलिए ही और उसका समाजान नहीं होता है और उसका वहां पर उठाया जाना किसी तरह से रोका जाता है, तो वह स्वस्य परम्पराओं के प्रतिकूल होगा । मैं आशा करता हूँ कि आपके रहे यह सवन जन आकाशाश्रों का कर्मण बनेगा ।

Shri A. K. Gopalan (Kasargod): On behalf of my Group in Parliament, I wish to express my sentiments. Sir, you have been elected as the Speaker of this Lok Sabha. If the ruling Party had taken into consideration the changes that have taken place in this country after the Fourth General Elections, the correlation of forces outside and inside this Parliament, then certainly the unhealthy controversies and the unfortunate and regrettable things would not have happened during the time of your election as Speaker.

I also want to understand this. The Prime Minister said that once a person is elected as Speaker, he is above the Party. Sir, you had been the President of the Congress; you were in the Working Committee—I do not know whether you have now resigned your membership of the Working Committee; you were a top leader of the Congress Party. If, immediately on your election, all these things can be forgotten and you can just become above Party, it will be a miracle. Anyway, such a thing cannot happen unless one persists about it and immediately so adjusts himself to the circumstances. I know that you can feel the pulse of the people and you can change. I also think that you will understand and you will try to see what was the reason for all those things that took place in the last Parliament and also today and why these things are taking place. It is because of what is happening in the country today. We are made victims of the rules and procedures that had been formulated years ago, without understanding the changes in the country. If the Opposition is not allowed to

represent the grievances of the people, the sufferings of the people outside, and bring before this House, with your permission, the things that are happening outside, then such a thing would happen. My first request to you is to see what changes can be made as far as the rules and procedures and old traditions are concerned. Unless those changes are made, I think the Opposition will find it very difficult to co-operate with the Speaker.

I also want to say this. The dignity and decorum of this House is often talked about. What is the dignity and decorum of this House? It is that we always look to things that are happening outside, to the sufferings of the people and to certain things that are happening outside, take them up immediately and ask the ruling Party as to what they are going to do on those issues and how they feel about them. If you do that, certainly the decorum of this House will be there and the people will feel that they have got their elected representatives to represent their grievances, to represent immediately certain things that happen outside. I hope you will immediately go into this question. Even this morning what has happened? It is not a question of rule; it is a question whether we can adapt ourselves to the changed circumstances and see that the wishes of the Opposition, which are correct, are agreed to and accepted. I think you, as Speaker, will try to see that such things as had happened in the morning, do not happen. If you can make a departure from some of the old traditions and rules that are there, I think you will be able to get the co-operation of the whole House. I hope you will immediately go into the question as to what changes in the rules and procedures should be made.

Shri Surendra-nath Dwivedy (Kendrapara): Sir, I welcome you to this high office and I assure you of full co-operation on behalf of my

[Shri Surendranath Dwivedi]

party in maintaining the high prestige and honour of democratic institutions and in maintaining the dignity and decorum of this Parliament.

The Speaker's position under the present circumstances is a very crucial one, and on it very much will depend. The future of Indian democracy, its character and the conduct and maintenance of order inside the House are entirely the responsibility of the Speaker and the behaviour of the Speaker will have a great effect and bearing on the conduct of the House.

All controversies are over after your election, and I would expect that conscious as you are and as you must be, about the political situation and about the party positions in this House, you would behave in such a manner as if you have been elected by the consensus of the House and you would give no occasion to conduct in a manner in which differences will be accentuated and we shall depart from the traditions that we have built up so far.

**Shri N. C. Chatterjee (Burdwan):** Mr. Speaker, Sir, convention demands that we should offer our felicitations to you on your elevation to this high office.

I had the privilege to function in this House under three distinguished Speakers, namely Shri Mavalankar, Shri Ananthasaynam Ayyangar and Sardar Hukam Singh. They had set good traditions, and I am quite sure that you will emulate them.

After the elections were over and we came to Delhi, I had the privilege along with one Member of Parliament to plead that the lame-duck session of the Third Lok Sabha should be avoided and we are very happy that the ruling party resorted to the method of consensus, obtained the opinions of the leaders of the other groups and called off the lame-duck session and responded to our advice.

When the Prime Minister sent for us and summoned a conference of the Opposition Members, we pleaded that the same method of consensus should be followed in electing the Speaker, but we are sorry and we are disappointed that that was not done. But we hope that that will not deter the good relationship between the House and yourself on that account.

I had been talking to the ex-Speaker Sardar Hukam Singh this morning and he assured me that immediately he was elected as the Speaker, he announced that he was dissociating himself from the ruling party. I hope that you, Sir, will also announce that you are resigning from that party and there will be no cause for any grouse by reason of your association, with that party which is a very powerful party or of your association, or former association with a very powerful Syndicate and that you will completely sever your connections with the party.

**Shri Hem Barma (Mangaldai):** The Syndicate does not exist now and it is liquidated.

**Shri N. C. Chatterjee:** It is a happy thing that the Syndicate is liquidated and I hope that it is liquidated for ever. You are the Speaker of the greatest democratic Chamber in Asia, if not in the world. I wish you all success and you can depend on our co-operation.

**Shri Ebrahim Sulaiman Sale (Kozhikode):** Mr. Speaker, Sir, I consider it a matter of great privilege and pride to offer my hearty felicitations to you on your election to the high office of the Speaker of Lok Sabha which is considered to be the Parliament in the biggest democracy in the East.

13 hrs.

I offer you felicitations on behalf of my Group, the Muslim League Group in this Parliament.

Just now the hon. Prime Minister, Shrimati Indira Gandhi, rightly pointed out that you are the custodian of the dignity of this House. I entirely agree with her. I have every hope that you will do full justice to all groups and all parties in this Lok Sabha, and I assure you that when justice is done, you will have the confidence of all sections of the Opposition and full cooperation from our side. I also hope that under your Speakership not only the noble traditions of the great Speakers of the Lok Sabha will be kept up by you, but we will go forward in the evolution of democracy in our country on the right lines.

Wishing you all success, I shall conclude by quoting with your permission one Urdu couplet:

ہنگات سے کے بھلو،  
کاکنگات سے کے بھلو،  
بھلو تو سارے جانانے کو  
سائیں سے کے بھلو ।

حکایت لئے کہ جلو  
- جلو لئے کہ جلو  
جلو تو سوئے زمانے کو  
سائیں لئے کہ جلو ।

वी प्रधानमंत्री शास्त्री (हापुड़) :  
भ्रष्ट भगवान् भगवान्, जीव सामान्य निवाचियों के  
बाद भारत देश और भारत का जनतंत्र  
दोनों ही परीक्षण की कस्ती पर तुल गये हैं।  
हमारे जनतंत्र के परीक्षण का सब से प्रमुख  
स्थान भारतीय संसद् है। भारतीय संसद्  
के भ्रष्टाकर के चुनाव के लिए यो पद्धति और  
परम्परा अपनाई गई है, यदि उस में इन  
अधिय भट्टाचार्यों से बचा जा सकता, तो यह  
स्थिति देश के लिए बड़ी भूमिका होती ।

वरन्तु यो कुछ भी हृषा, अध्यक्ष के  
चुनाव के बाद हमें भारतीय जनतंत्र के  
सब से बड़े परीक्षण-स्थान में आज से एक नये

भ्रष्टाकर का प्रारम्भ करता है। हमारे देश में  
कुछ स्थान ऐसे हैं, जो दसीय स्तर से सर्वथा  
अमर हैं, जिन में राष्ट्रपति और राज्यपालों  
के प्रतिरिक्षण आप का पवित्र स्थान भी  
आता है। पीछे राजस्थान में जो कुछ  
भट्टाचार्य थठी, उन से यह प्रतीत होता है कि  
भारतीय जनता इस बात पर विचार करने  
मारी है कि इन स्थानों पर दल-विशेषणों से  
सम्बन्धित अधिकारियों का आसीन होना कहाँ  
तक उचित रहेगा। मुझे आशा करनी चाहिए  
कि आप जिस पवित्र आसन पर आज आसीन  
हूए हैं, उस पवित्र आसन से उस प्रकार की  
अधिय जलक देखने और सुनने को नहीं  
मिलेगी, जिस प्रकार की अधिय जलक  
राजस्थान की भट्टाचार्यों से देश को देखने  
और सुनने को मिली है ।

आप को यह जान कर प्रसन्नता होगी कि  
इस देश में भारतीय भाषाओं का बड़ी तेजी  
से उठाव हो रहा है और कल देश के जिन  
प्रतिनिधियों ने संसद् में शपथ ग्रहण की है,  
उन में से अधिकांश भारतीय भाषाओं के  
उठाव के प्रति रुचि रखते हैं। मुझे विश्वास  
है कि जिस पवित्र, आसन पर आप आज  
आसीन हुए हैं, उस के हारा उन भट्टाचार्यों  
को और बल मिलेगा, जिन के प्रतीकस्वरूप  
संसद् के अधिकांश सदस्यों ने भारतीय  
भाषाओं के माध्यम से शपथ ग्रहण की है ।

जिस पवित्र स्थान पर आप बैठे हुए हैं,  
इस प्रकार के न्याय के ऊंचे स्थानों पर बैठने  
वाले अधिकारियों के लिए ऐतरेय ब्राह्मण में एक  
परम्परा निर्वाचित की गई है। जो अधिक  
जनता के सर्वोच्च प्रतिनिधि के रूप में  
आसन होते हैं, उनको जनता के  
सम्मुख अपनी पवित्रता का ब्रत लेना  
पड़ता है और उदाहरण प्रस्तुत करना  
पड़ता है। ऐतरेय ब्राह्मण के अनुसार बह  
अधिक उस आसन पर बैठे हो कर यह  
ब्रत लेता है : “या च रातिमजायेया या  
च प्रैतासि तदुभयमन्तरेण में इष्टापूर्वे  
नायेन् यदि ते द्वुष्वरनिति ।” यर्थात् “हे

## [ श्री प्रकाशकरीर मास्की ]

मत्ता, जिस परिवार आसन पर बूझे विश्वास के साथ मुझे बिठाया है, यदि मैं तेरे साथ ब्रौह करूँ, तो मेरे उन सब पुण्य कर्मों का काय हो जाये, जो मैंने अपनी जन्म की बड़ी और अपनी जीवन सीला समाप्त करने की बड़ी के बीच में किये हैं।" मुझे विश्वास है कि आप इस परिवार आसन पर बैठ कर ऐतरेय ब्राह्मण की प्रतिज्ञाओं और व्रत का शी पालन कर सकेंगे।

इन शब्दों के साथ मैं आपने निर्देशी संघठन के सदस्यों की ओर से आपको सहयोग का आम्बासन देता हूँ।

डा० राम भग्नोहर लोहिया : आध्यक्ष भग्नोहर, क्या आप ऐतरेय ब्राह्मण में दिया गया संकल्प ले रहे हैं। यह एक बड़ा अच्छा सुझाव है। आप उठ कर इस व्रत को खोहरा दीजिये।

Shri Frank Anthony (Nominated—Anglo-Indians): Mr. Speaker, Sir, I venture to welcome you on behalf of the Independent Parliamentary Group. We are the oldest group of Independents functioning continuously .... (Interruption).

An hon. Member: How many are you?

Shri Frank Anthony: We will be a very considerable number; wait, do not worry about that.

In spite of these cheap jibes, I have the privilege of being not the oldest but the second seniormost member of this House, and the most senior member on this side of the House.

I would have preferred that there should not have been a contest, not that a contest in itself is bad. I have seen many contests from the time of the President of the Legislative Assembly. As a matter of fact, I do not know how many members will remember the very close contest for

the election of Mavalankarji, the first Speaker of this House, and my friends who indulge in cheap jibes perhaps do not know that, although nominated, mine was one of the two votes that swung the voting in favour of the non-official candidate. Why I refer to Shri Mavalankar is this that although he won by a very narrow majority of two votes, he was completely even-handed in his dealings with every section of the House.

My hon. friend Mr. Masani expressed the hope that there might have been a consensus in this matter. I also would like to have seen one. We have not yet moved sufficiently towards achieving the convention of the House of Commons. My hon. friend Mr. Madhu Limaye had canvassed that there should be unanimity of choice, that there should be a complete severance of any political affiliations, but as my hon. friend Mr. Gopalan mentioned, being a very politicalised people, I do not know whether the Speaker can become completely an apolitical animal.

But, be that as it may, I think there is some misunderstanding. I do not know who canvassed it, but I was talking to my hon. friend Mr. Dwivedy. I was one of the members the Prime Minister had spoken to, and I at least was under the impression that there was an understanding that the Speaker would come from the majority party and the Deputy Speaker from the Opposition. There has been some misunderstanding, and my view was that if there was some kind of a movement towards that, if the majority party chose to have a particular person, they should have been allowed some discretion in this matter. I do not know if everybody on this side was aware of it. I know my hon. friend Mr. Dwivedy was not, that the Government or the ruling party had already committed themselves to accepting the nominees of the Opposition

for the Deputy Speakership. I think it is extremely good.

May I, in conclusion, say with great respect that the responsibility for maintaining the dignity of the House, and indeed the high office of Speaker, which symbolises the dignity of the House, will rest more heavily on the Opposition than indeed on the majority party?

Finally, may I say this—the Prime Minister has drawn attention to it—that you rank with the Chief Justice of India, that in the completely new context of this House, yours is not only an exacting, onerous, high office, it is going to be crucial for the development of democracy? And As Mr. Vajpayee said, in this high office—it is not, in my respectful submission, quasi-judicial; it is in essence judicial—you will be required not only to do justice, but you will be required to be seen to do justice, and in that task, I feel that you will have the support of every section of this House.

डॉ. बोलिंग बाट (जबलपुर): अध्यक्ष महोदय, मैं भी आप को बधाई देने के लिए बड़ा हुआ हूँ। मैंने सन् 1923 से ही इस सदन को देखा है और समय समर पर इस के जो अध्यक्ष होते रहे हैं, उन को भी देखता रहा हूँ। 1924 में इस आसन पर सर कोटिक झाइट बैठे थे और उन्होंने ही दिन के बाद हमने यहां भी विट्टल भाई पटेल का निर्वाचित किया था।

भी विट्टल भाई पटेल के बिलाक उस समय भी टी० रंगाचारी बड़े हुए थे और विट्टल भाई जी को उन के केवल दो बोट मालिक भिले थे। उस के बाद भी मैंने इस सदन के अनेक अध्यक्षों को देखा। भी कावलंकर जी की भी जीत स्वरूपता के पहले केवल दो बोटों से हुई थी। उन के बिलाक बड़े थे भी कवाल भी बहांगीर लक्ष के बाद यहां भी अनुन्त जायनम आयंगर थाए। उन के बाद उत्तरार हुकम लिह जी

प्राप्त और इस सदने कुछ परम्पराओं को स्थापित किया। मैं इस बात से बिलकुल सहमत हूँ कि पुरानी ही परम्परा सदा चलती रहे यह आधारक नहीं है। लेकिन अपना भविष्य हम बत्तमान के साथ ही भूत में भी बनाते हैं इस से इन्कार नहीं किया जा सकता है। इस देश की एक बड़ी पुरानी संस्कृति, एक बड़ी पुरानी सम्मति रही है। हम ने यहां पर नियन्त्रियों के, मदिंकों के विभिन्न को के यह सब प्रजातंत्र देखे हैं। इतिहास में उन को एक विशेष स्थान है। दो ही देशों में उस समय प्रजातंत्र चलते थे। एक भारत में और एक यूनान में ऐपेन्स स्पार्टा आदि में। उन से हम आज भी कुछ परम्पराएं प्राप्त कर सकते हैं। हमारे देश की यह प्रजातंत्र की बहुत पुरानी परम्परा है, जिसकी आपको रक्षा करनी ही और उसी के साथ परिस्थितियों के अनुसार जो परिवर्तन हो गए हैं उन पर भी ध्यान देना है। जिस समय श्री मावलंकर जी इस सदन के अध्यक्ष बुने गए उस समय नियम थे कि यहां पर केवल अंग्रेजी में बोला जा सकता था। उन नियमों में बिना कोई परिवर्तन किये श्री मावलंकर जी ने सबसे पहले यहां हिन्दी भाषणों की इजाजत दी और जब इस पर कुछ आपसी उठाई गई तो उन्होंने एक उत्तर दिया और बड़ा सुन्दर उत्तर दिया वह आपको यहां कार्यवाही में देखने को मिलेगा उन्होंने कहा कि नियम बैसा रहते हुए भी यदि परिस्थितियां बदल जाएं हैं तो उन नियमों की अप्रहेलना करनी चाहिये और उन परिस्थितियों के अनुसार बदलना चाहिए। श्री मावलंकर जी के समय यहां हिन्दी के भाषण प्रारम्भ हुए अभी भी ब्रिकाशीर लाली जी ने जो बात कही है वह ध्यान में रखने योग्य है। मनुष्य में और हूसरे प्राणियों में जो सब से बड़ा अन्तर है वह यह है कि निसर्ग ने मनुष्य को जो जान लक्षित थी है वह भर रखिसी प्राण को नहीं दी उस जान लक्षित का मुख्य आधार भावा होती है। मैंने दुनिया के ग्राम: सभी देशों को देखा है, लेकिन किसी देश में भी मैंने किसी विदेशी भाषा का ऐसा प्रयोग, ऐसा प्रभुत्व, ऐसा भगवत् नहीं देखा जैसा कि इस देश में अंग्रेजी

## [ डा० गोविन्द शर्म ]

भाषा का है। हम किसी भी भारतीय भाषा के विश्वास नहीं हैं। जो भोग समझते हैं कि मैं हिन्दी का ही पक्षपाती हूँ वह मुझे गलत समझते हैं। हम हिन्दी के साथ ही सभी भारतीय भाषाओं के भी पक्षपाती हैं और जाहते हैं कि हिन्दी के साथ समस्त भारतीय भाषाओं को भी अधिक ने अधिक प्रोत्साहन दिया जाय। इस देश में प्रजातन्त्र तभी चल सकता है कि जब हम इस देश का समस्त कायं केन्द्र का हिन्दी में करें और हर राज्य का उस की भाषा में करें।

आप कांग्रेस दल हैं, यह आप को आज से भूल जाना चाहिये। आज से आप को यह समझना चाहिये कि आप सब दलों के हैं और इस को भूल कर आप को कांग्रेस दल की ओर दूसरे दलों की सुरक्षा करनी चाहिए। उन सब सुरक्षाओं से ऊपर जो सुरक्षा है वह आप को स्वयं अपने से अपनी सुरक्षा करनी चाहिए। जब तक आप पूरी ईमानदारी के साथ निष्पक्षता के साथ अपने कायं को अंजाम नहीं देंगे तब तक इतिहास में आप अपनी सुरक्षा नहीं कर पायेंगे। इसलिये सब सुरक्षाओं से बढ़कर सर्वोपरि सुरक्षा आप की स्वयं की है। आप को अपनी अन्तरास्ता की तरफ ध्यान देकर सारे कायं को चलाना है मुझे विश्वास है कि इस सदन में हूला या जो कुछ गलत चीजें होती थीं उन को आप नहीं होने देंगे और जो विरोधी पक्ष है वह भी इस बात का ध्यान रखेगा। इस तरह हम स्वयं और स्वयं परम्पराओं को स्वापित कर सकते हैं। मैं अंत में आप को फिर हृदय से बधाई देता हूँ।

Shri Tenneti Viswanatham (Visakhapatnam): Mr. Speaker, Sir, I should have been the first to be called today to congratulate you. Apparently you are bound by traditions, which the opposition wants you to break and you have not broken them so far. You should have called me first. We are old companions. I am happy I have lost to you rather than to someone else whom I do not know.

You are presiding now over the supreme legislature of 50 crores of people. This House rules over the destinies not only of these 50 crores of people, but it has got the force and strength within itself to mould the forces of peace in Asia. Therefore, the post you now occupy is really a coveted post and there was no reason why the Congress Party should not have coveted it for its own nominee, without a consensus of opinion, as the opposition leaders demanded.

On that side, to your right, you have got a party with majority and authority. Here on this side you have a party with no authority and with no majority. You are a person in whom great discretion is vested by rules. We only trust that your discretion will be exercised in our favour and not in their favour, for they have got authority; they have got a majority always at their beck and call and the whip which may be effective hereafter. Of course, it is true that during the last three parliaments, there was not much necessity for them to be quite responsive to the opposition. But I think in the fourth parliament, it will be otherwise and hereafter the Treasury Benches will be very careful to be alert and responsive as far as possible to the opinions expressed on this side; for, with authority and majority they have not much need to be in contact with the people from day to day. But on this side, we are every day in touch with the people; we know the pulse of the people better.

Some hon. Members: No, no.

Shri Tenneti Viswanatham: I am glad to be told that I am not correct. The proof of it lies in their conduct in the near future. Perhaps in two or three days' time, we shall have occasion to see whether they are in touch with the pulse of the people or not. Therefore, it is up to you now to protect our rights. In protecting us, you will protect the dignity of the entire House, (Interruptions). It is often

said that the opposition has no patience. But now I find the majority party has no patience!

To be indulgent to a minority party in the opposition is the real sign of democratic spirit. I suppose it would not be contradictory. If you contradict it, you will be contradicting it not for the right cause. The measure of indulgence shown to the opposition is the measure in which you nourish democracy.

The fourth parliament has got a great responsibility. The conditions in the country are such that any wrong step taken by this House or by the Government will land us in greater troubles than we are facing today. It is up to you with all your experience to guide both sides of the House, particularly the opposition party because the Government have always got that facility to adopt certain attitudes based upon their majority to prejudice our rights and not upon realistic considerations.

Sir, I congratulate you once again. It is said that some people are born with a silver spoon in their mouths. But you were born with office!

Most of my friends may not know why I have said it. Excuse me for giving a little personal reminiscence. When Mr. Prakasam and Mr. Sambamurthi came to you to take you into the Congress you were but a child compared to those gentlemen. And when they brought you, they did not bring you into the Congress as a mere member; they brought you as an office-bearer. And when you came into the legislature, you were not content with being a member. You became a Minister, and thereafter it was an uninterrupted flow. But as you yourself have said sometimes, any single office which you hold is always for two years; you struck to that proposition so far. But hereafter I ask you not to stick to it.

Mr. Speaker, Sir, on my behalf and on behalf of my praja party which returned me, which has no other re-

presentative here but which has got millions of representatives in Andhra Pradesh, I congratulate you once again. I extend to you my co-operation fully and in the fullest measure I might couple with it the request that in all discretionary matters your discretion must be on our side.

Mr. Speaker: Hon. Members, I am—

मी अवृत्त पानी (गडगांव) मे एक आजाद मेम्बर हूँ, मुझे भी बोलने दि । जाये ।

Mr. Speaker: If you begin now, there will be too many people rising, and there will be no end to it. A number of them want to speak.

मी अवृत्त पानी : मुझे भी बोलने का हक है जा चाहिये ।

Mr. Speaker: Once I allow you, and if a large number of Members get up, it will be difficult to deny them the privilege. So I request you kindly to excuse me just today. I am deeply grateful to the hon. Members for having conferred upon me the distinction of presiding over the deliberations of this House. I am also grateful for the good words said about me by the Leader of the House and leaders of other opposition parties and other friends. When I think of the responsibilities attached to this high office and the nature of duties involved, I feel a little nervous and diffident as to whether I shall be able to carry this burden effectively. But, with my faith in the democratic ideals and the spirit of co-operation that I hope to get from all of you, I am confident that my task will not be difficult.

The country has recently witnessed one of the largest elections ever held in the history of the democratic world, involving some 250 million people. It is a matter of deep satisfaction that these elections have been conducted peacefully and have

[Mr. Speaker]

been free and fair. They have made possible sweeping changes in the body politic of the country without, in any way, impairing the national unity or endangering the structure of the State. The changed post-election scene should prompt us all to undertake a basic revision of our old attitudes and outmoded habits of mind. It is for all sections of this House to feel a greater sense of responsibility with a greater degree of self-confidence in our approach to the day-to-day problems that come up before the House.

With the increased political maturity of our people as reflected in the recent elections, more and more people will be closely watching our performance in the House and the thought-content of our deliberations. As such we shall have to be increasingly alive to the needs and aspirations of the common man.

Our country has always been known for her tolerant attitude towards differing ideas, views and opinions. This great national quality should be adequately reflected in our discussions and deliberations in this august body, composed as it is of eminent representatives, from different parts of the land, representing different shades of opinion.

I need not emphasise that discipline is a prima pre-requisite for smooth and efficient functioning of Parliament. Parliament is the national forum and our conduct in this House may have a deep impact upon the country as a whole. It lies in us to raise the prestige and stature of the House and promote faith in parliamentary institutions.

Sitting in this exalted Chair, which has been occupied in the past by my illustrious predecessors like Shri Vithalbhai Patel, Shri G. V. Mavalankar, Shri M. A. Ayyangar and until recently by Sardar Hukam Singh, I feel a little too small when compared to them their ability and the manner in which they conducted them-

selves. They have been great Speakers and the traditions established by them have laid sound foundations for the functioning of parliamentary democracy in our country. It should be the duty and the special responsibility of this House to keep that continuity and to respect these traditions. The Speaker has a special obligation to protect the rights of all sections of the House especially of the minorities—groups or parties—in the House. I, on my part, shall ever keep that responsibility before me. Adherence to certain basic principles by the Speaker alone will, however, not produce the desired result. A corresponding obligation devolves on those who are in power as well as on those in Opposition, to respect the Chair and to abide by its rulings unreservedly. It is only in such a spirit of give and take and mutual respect and co-operation that enduring foundations of an effective parliamentary forum can be established.

My office requires of me to be impartial and judicious in the conduct of my work. I can assure you with all the force at my command that I will try to live up to this requirement and maintain the high traditions set by my predecessors. As a necessary corollary to this resolve, I resign my membership of the party to which I had the honour to belong for 34 years. So long as I occupy this Chair, it shall be my endeavour to see that all sections of this House get an honest impression that I do not belong to any party at all.

All I can promise you today is that I shall always endeavour, to the best of my capacity, to regulate my conduct in this Chair on the lines which would not only be in the national interest and in the interest of all sections of this august House but will also further the cause of the democratic institutions which we have adopted for the governance of our country.

Most of you have known me here though in a different capacity, say E

have also known many of you and, therefore, I feel re-assured that the necessary degree of co-operation will be forthcoming from every Member of the House irrespective of party affiliations. After all, we have a common aim and interest—to uphold the dignity of this House and to promote the welfare of our people. But one thing I would like to tell you and it is this: if on any occasion anything that I say or do in the discharge of my duties gives offence to any Member, party or group, I would request you not to harbour any ill-feelings against me, not to let misunderstandings grow, but to come to me personally and talk the matter over so that we can move further in perfect harmony.

I thank you once again for the great honour bestowed on me, the greatest that is within the power of this House to confer under the Constitution, and I assure you of my complete devotion to the service of this House.

Jai Hind.

The House now stands adjourned to meet again half an hour after the conclusion of the President's Address tomorrow, the 18th March, 1987.

13.30 hrs.

The Lok Sabha then adjourned till half-an-hour after the conclusion of the President's Address on Saturday, March 18, 1987/Phalgun 27, 1888. (Saka).